

ORISSA HIGH COURT
FILING REPORT AS ON :11/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0013876/2023	DHANA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /549 /2023 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000637/2023
2	BLAPL/0013877/2023	MUNA ROUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /387 /2023 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000550/2023
3	BLAPL/0013878/2023	ABHIJEET SAMANTARAY @ VICKY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /582 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000096/2023
4	BLAPL/0013879/2023	SUBRAT NAYAK VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /146 /2023 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) Spl/0000126/2023
5	BLAPL/0013880/2023	PRIYA RANJAN MANDAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /22 /2023 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000065/2023
6	BLAPL/0013881/2023	KRUSHNA CHANDRA DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000039/2023
7	BLAPL/0013882/2023	JAMBARI @ JHAMARI KHILA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUDULIPODA /41 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000091/2022
8	BLAPL/0013883/2023	HEMANTA PRADHAN VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /62 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000050/2023
9	BLAPL/0013884/2023	T. TUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADAGADA /169 /2022 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam) GR/0000267/2022
10	BLAPL/0013885/2023	DHUSASANA SETHI @ DUSASAN SETHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SIMULIA /209 /2017 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000044/2023
11	BLAPL/0013886/2023	KRUSHNA PATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000001/2023

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12	BLAPL/0013887/2023	MALLIK SAHIL @ BHALU VS STATE OF ODISHA	PITAMBAR JENA VS	NIALI /386 /2023 J.M.F.C.,NIALI(Cuttack) GR/0000360/2023
13	BLAPL/0013888/2023	BABALU @ RAJESH BHUE VS STATE OF ODISHA	JAGABANDHU SAHU VS	DEOGAON /150 /2023 DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir) SC/0000062/2023
14	BLAPL/0013889/2023	MANTU @ ABHISEK ROUSTRAY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /218 /2023 NYAYADHIKARI,GHASIPURA(Kendujhar) GR/0000351/2023
15	BLAPL/0013890/2023	SUDHIR KUMAR PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000039/2023
16	BLAPL/0013891/2023	SANJAY KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PADMAPUR /90 /2022 () //
17	BLAPL/0013892/2023	SYED AWESH RAJA VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /147 /2023 () //
18	BLAPL/0013893/2023	ANITA NAYAK @ ANU TANDI VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /183 /2023 () //
19	BLAPL/0013894/2023	BADANI BEHERA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	/ /0 () //
20	BLAPL/0013895/2023	RAJ KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SUNABEDA /86 /2021 () //
21	BLAPL/0013896/2023	JAGANNATH SABAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADMAPUR /142 /2022 () //
22	BLAPL/0013897/2023	VHIMUDU ULAN PADAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /163 /2022 () //
23	BLAPL/0013898/2023	SAMARA MADKAMI	RAJIB LOCHAN PATTNAIK	ORKEL /72 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0013899/2023	PINTU NAYAK @ NAIK	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0013900/2023	BIJAYA MARAI	JAGABANDHU SAHU	GOCHHAPADA /43 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0013901/2023	DULESWAR RANA	TIRTH KUMAR SAHU	SAINTALA /18 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0013902/2023	KRISHNA KUMAR	SATYABRATA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0013903/2023	SUBASH BARAD	AMITAV TRIPATHY	PHIRINGIA /210 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0013904/2023	MALI CHINABABU	S.S.RAY (2)	GUNUPUR /178 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0013905/2023	MALAYA RANJAN MAHAKUD	SURESH KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0013906/2023	MITHUN DIGAL	MAHES DAS	BALLIGUDA /279 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0013907/2023	MUNA ROUT	JYOTIRMAYA SAHOO	BANAPUR P.S. /388 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0013908/2023	ARJUN PRADHAN	BHABANI PRASAD PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0013909/2023	SUNIL PRADHAN	MOHENDRA KUMAR MOHAPATRO	ATHAMALLIK /304 /2023
		VS	VS	()

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35	BLAPL/0013910/2023	STATE OF ODISHA KISHAN NAYAK VS	AMITAV TRIPATHY VS	// / /0 ()
36	BLAPL/0013911/2023	STATE OF ODISHA NIRANJAN JENA VS	DEBASNAN DAS VS	// JAGATSINGPUR /245 /2019 ()
37	BLAPL/0013912/2023	STATE OF ODISHA MANASI @ FUSIA MALLIK VS	PRATIK NAYAK VS	// BARI /135 /2023 ()
38	BLAPL/0013913/2023	STATE OF ODISHA MD. SADDAM VS	LAXMI NARAYAN PATEL VS	// DHANUPALI /330 /2023 ()
39	BLAPL/0013914/2023	STATE OF ODISHA RAHUL MISHRA VS	SAKTI PRASAD DAS VS	// LAXMISAGAR P.S. /439 /2023 ()
40	BLAPL/0013915/2023	STATE OF ODISHA CHANDAN MONDAL VS	ALOK KUMAR PANDA VS	// / /0 ()
41	BLAPL/0013916/2023	STATE OF ODISHA SUBRAT KUMAR PATRA VS	ROHIT RANJAN RAY VS	// / /0 ()
42	BLAPL/0013917/2023	STATE OF ODISHA MANAS RANJAN GAMANGA VS	AMIT BISWAL VS	// K.NUAGOAN /73 /2023 ()
43	BLAPL/0013918/2023	STATE OF ODISHA VIJIT KUMAR VS	SUSANTA KUMAR SAHU VS	// / /0 ()
44	BLAPL/0013919/2023	STATE OF ODISHA SHAKTI PRASAD PARIDA VS	BIKRAM RATH VS	// CUTTACK SADAR /662 /2023 ()
45	BLAPL/0013920/2023	STATE OF ODISHA AMAR ANANDA RAO WADAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// / /0 () //

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46	BLAPL/0013921/2023	TABRAJ ALAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /405 /2023 () //
47	BLAPL/0013922/2023	JITENDRA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	Maitri Vihar PS /235 /2023 () //
48	BLAPL/0013923/2023	AMIT JENA @ AMIT KUMAR JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	RAMACHANDRAPUR /203 /2023 () //
49	BLAPL/0013924/2023	SATYA BEHERA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /147 /2023 () //
50	BLAPL/0013925/2023	SISIR BHOI VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	CYBER CRIME AND ECONOMIC OFFENCES /27 /2023 () //
51	BLAPL/0013926/2023	MUKESH BEHERA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	CYBER CRIME AND ECONOMIC OFFENCES /27 /2023 () //
52	BLAPL/0013927/2023	PILI SANKAR @ SANKAR MOHANTY VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	PURI TOWN /286 /2022 () //
53	BLAPL/0013928/2023	MANOJ KUMAR GOEL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /405 /2023 () //
54	BLAPL/0013929/2023	MAHENDRA NAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	AMPANI /48 /2022 () //
55	BLAPL/0013930/2023	JITU NAYAK VS STATE OF ODISHA	UMAKANTA BARIK VS	SURADA /87 /2022 () //
56	BLAPL/0013931/2023	BISHNU @ BHISMA KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	ORKEL /72 /2023 () //
57	BLAPL/0013932/2023	DINESH RATH	SAPAN KUMAR LENKA	LAXMISAGAR P.S. /312 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0013933/2023	PRADEEP KUMAR MISHRA	SAPAN KUMAR LENKA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0013934/2023	GEDA @ GADADHARA GULDAR	BIDYALOK MOHAPATRA	JAGATSINGPUR /631 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0013935/2023	SANJAYA KUMAR BARIK @ BANKA	SANJIB KUMAR BHANJADEO	KHALLIKOTE /498 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0013936/2023	DINESH RAY @ PATEL	BIDYADHAR PANDA	BRAJARAJNAGAR /203 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0013937/2023	BIBHUTI MOHAPATRA	PABITRA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0013938/2023	S.K. LATIF @ ABID	DEBA KUMAR RATH	INFOCITY PS /263 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0013939/2023	ASHOK KISAN	NILAKANTHA DAS	SUNDARGARH SADAR /165 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0013940/2023	NILAM @ NILAMBAR HARIJAN	SURYAKANTA DWIBEDI	MAIDALPUR /80 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0013941/2023	HEMANTA DIGAL	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0013942/2023	MITHUN JENA	SURYAKANTA DWIBEDI	BALLIGUDA /209 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0013943/2023	BIPISINGH DIGAL	SURYAKANTA DWIBEDI	TUMUDIBANDHA /106 /2022
		VS	VS	()

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69	BLAPL/0013944/2023	STATE OF ODISHA RAGHUNATH BEHERA VS	NIRMAL CHANDRA MOHANTY VS	// JAGATPUR /352 /2020 ()
70	BLAPL/0013945/2023	STATE OF ODISHA RAGHUNATH BEHERA VS	NIRMAL CHANDRA MOHANTY VS	// JAGATPUR /370 /2020 ()
71	BLAPL/0013946/2023	STATE OF ODISHA RAGHUNATH BEHERA VS	NIRMAL CHANDRA MOHANTY VS	// MARKAT NAGAR /3 /2019 ()
72	BLAPL/0013947/2023	STATE OF ODISHA RAGHUNATH BEHERA VS	NIRMAL CHANDRA MOHANTY VS	// JAGATPUR /159 /2019 ()
73	BLAPL/0013948/2023	STATE OF ODISHA RAGHUNATH BEHERA VS	NIRMAL CHANDRA MOHANTY VS	// JAGATPUR /361 /2020 ()
74	BLAPL/0013949/2023	STATE OF ODISHA ABTAR SINGH @ BABU VS	BIDYADHAR PANDA VS	// BANHARPALI /206 /2023 ()
75	BLAPL/0013950/2023	STATE OF ODISHA RAKESH SINGH VS	BISWAJIT RANJAN TRIPATHY VS	// DHARMASALA /19 /2020 ()
76	BLAPL/0013951/2023	STATE OF ODISHA AKSHYAKUMAR MAHAPATRA VS	BINI MISHRA VS	// SARANAKUL /15 /2021 ()
77	BLAPL/0013952/2023	STATE OF ODISHA BHAGIRATHI BISHOYI VS	JYOTIRMAYA SAHOO VS	// KODALA /324 /2015 ()
78	BLAPL/0013953/2023	STATE OF ODISHA SUMAN NAYAK VS	SANTOSH KUMAR MOHANTY VS	// KABISURYANAGAR /442 /2023 ()
79	BLAPL/0013954/2023	STATE OF ODISHA BABULA DAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	// RAMBHA (KHALLIKOTE) /688 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	BLAPL/0013955/2023	SINDHU @ SIDHU SINKU VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	NAYAPALLI P.S. /133 /2021 () //
81	CMAPL/0000826/2023	BANDANA KAR VS STATE OF ODISHA	ADV VS	// () //
82	CMAPL/0000827/2023	PRIYANKA KUMARI SAHA VS THE STATE OF ODISHA	ADV. VS	// () //
83	CMAPL/0000828/2023	EXECUTIVE ENGINEER (ELECTRICAL), NESCO UTILITIES VS M/S.GUNUNANAK ENENGINEERING WORKS, KEONJHAR	ADV/PRESENTLY TPNODL, JODA, KEONJHAR VS	// () //
84	CMAPL/0000829/2023	EXECUTIVE ENGINEER (ELECTRICAL), NESCO UTILITIES VS M/S ORISSA ENGINEERING WORKS, KEONJHAR	ADV/PRESENTLY TPNODL, JODA, KEONJHAR VS	// () //
85	CMP/0001540/2023	ANANTA CHARAN NAHAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //
86	CMP/0001541/2023	BICHITRA MOHANTY VS STATE OF ODISHA	ASIT KUMAR JENA VS	// () //
87	CMP/0001542/2023	GANESH CHANDRA SAHU VS SATANU KUMAR SAHU	NIRANJAN LENKA VS	// () //
88	CMP/0001543/2023	GOURI KISHORE MOHANTY VS JAJATI KISHORE MOHANTY	JAGAJIBAN PRADHAN VS	// () //
89	CMP/0001544/2023	LOKNATH PRADHAN VS KALIA PRADHAN	BUDHIRAM DAS VS	// () //
90	CMP/0001545/2023	SUBASH CHANDRA MOHANTY VS BABAN JENA	MAHESWAR MOHANTY VS	// () //
91	CMP/0001546/2023	RAMESH @ RAMESH CHANDRA SAHOO	ALOK KUMAR MOHANTY	//

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		VS	VS	()
92	CMP/0001547/2023	BINA @ BINAPANI SAHOO GOURANGA CHARAN NANDA	BHASKAR CHANDRA PANDA	//
		VS	VS	()
93	CMP/0001548/2023	GOBINDA CHANDRA RATH LAVI DEBI	DWARIKA PRASAD MOHANTY	//
		VS	VS	()
94	CMP/0001549/2023	PADMINI SAHU ALPISI NANDA KOUSALYA	SHANTI PRAKASH MOHANTY	//
		VS	VS	()
95	CMP/0001550/2023	JYOSHNA NAYAK IPPILI NARASINGA RAO	S.E.HAQUE	//
		VS	VS	()
96	CONTC/0009828/2023	IPPILI ESWAR RAO URMILA MISHRA	MUKESH PANDA	//
		VS	VS	()
97	CONTC/0009829/2023	NARAHARI SETHY, O.A.S(SAG), COLLECTOR AND D.M., CUTTACK SATYABAN MOHANTY	ADV	//
		VS	VS	()
98	CONTC/0009830/2023	ASWATHY S, I.A.S DR. B.LAXMIKANT SAHOO	ADV	//
		VS	VS	()
99	CONTC/0009831/2023	SHALINI PANDIT, I.A.S ARATI RAY	ADV	//
		VS	VS	()
100	CONTC/0009832/2023	MANAS RANJAN SWAIN, O.A.S, TAHASILDAR, BBSR BIBHUTI BHUSAN RAY	ADV	//
		VS	VS	()
101	CONTC/0009833/2023	MANAS RANJAN SWAIN, O.A.S, TAHASILDAR, BBSR NIHAR RANJAN SAMAL	ADV	//
		VS	VS	()
102	CONTC/0009834/2023	KRUSHNA CHANDRA NAYAK, O.E.S, D.E.O, CUTTACK NARAYAN CHANDRA SAHOO	ADV	//
		VS	VS	()

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103	CONTC/0009835/2023	ASWATHY S, I.A.S UJJWAL CHANDRA KAR VS	PRASANTA KUMAR MISHRA VS	// // 0
104	CONTC/0009836/2023	SATYABRAT SAHU, I.A.S GANESH PRASAD LENKA VS	PRASANTA KUMAR MISHRA VS	// // 0
105	CONTC/0009837/2023	SATYABRAT SAHU, I.A.S ANIL PADHY VS	RANJIT MOHANTY VS	// // 0
106	CONTC/0009838/2023	SUSHIL KUMAR LOHANI, I.A.S RAJENDRA BHOI VS	ADV VS	// // 0
107	CONTC/0009839/2023	ASWATHY S., I.A.S SAROJKANTA SAMAL VS	ADV VS	// // 0
108	CONTC/0009840/2023	ASWATHY S., I.A.S SAROJKANTA MALLIK VS	ADV. VS	// // 0
109	CONTC/0009841/2023	ASWATHY S., I.A.S. DIBAKAR PANDA VS	ADV. VS	// // 0
110	CONTC/0009842/2023	ASWATHY S., IAS RAJENDRA KUMAR PATRA VS	ADV. VS	// // 0
111	CONTC/0009843/2023	ASWATHY S., I.A.S. KABINDRA SEKHAR FAKIR RANJAN DAS VS	PRANAB RANJAN CHHATOI VS	// // 0
112	CONTC/0009844/2023	ASWATHY S., I.A.S. BISHNUPRIYA PRADHAN VS	ADV VS	// // 0
113	CONTC/0009845/2023	ASWATHY S., I.A.S RABI NARAYAN PARIDA VS	ADV. VS	// // 0
		ASWATHY S., I.A.S.		//

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114	CONTC/0009846/2023	NRUSINGH CHARAN ROUT VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
115	CONTC/0009847/2023	BHOLANATH BARIK VS ASWATHY S., I.A.S	ADV VS	// 0 //
116	CONTC/0009848/2023	TARINI PRASAD NANDA VS ASWATHY S., I.A.S	ADV VS	// 0 //
117	CONTC/0009849/2023	SUSANTA KUMAR BEHERA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
118	CONTC/0009850/2023	NIBARANA BARIK VS ASWATHY S., I.A.S	ADV VS	// 0 //
119	CONTC/0009851/2023	SANKARSAN BARIK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
120	CONTC/0009852/2023	HIMANSHU KUMAR MOHANTY VS ASWATHY S., I.A.S	ADV VS	// 0 //
121	CONTC/0009853/2023	DURGAMADHAB DAS VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
122	CONTC/0009854/2023	PURANDAR BARIK VS ASWATHY S., I.A.S	ADV VS	// 0 //
123	CONTC/0009855/2023	DILLIP KUMAR SAHOO VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
124	CONTC/0009856/2023	PUSPAMITRA MOHANTY VS ASWATHY S., I.A.S	ADV VS	// 0 //
125	CONTC/0009857/2023	SURESH KUMAR RAUL	ADV.	//

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		VS	VS	0
		ASWATHY S., I.A.S.		//
126	CONTC/0009858/2023	ANANTA KUMAR GOCHHAYAT	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
127	CONTC/0009859/2023	TRILOCHAN DAS	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
128	CONTC/0009860/2023	BANSHIDHAR DASH	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
129	CONTC/0009861/2023	ASHOK KUMAR PRADHAN	ADV.	//
		VS	VS	0
		DR. RAJENDRA KUMAR, IAS		//
130	CONTC/0009862/2023	UJALI GHADAI	SHREEKANTA PRASAD SAHOO	//
		VS	VS	0
		ASWATHI S. COMMNR. CUM PRINCIPAL SECY. TO GOVT. OF ODISHA, SCHOOL AND MASS EDU., BBSR		//
131	CONTC/0009863/2023	NILIMA MOHANTY	ADV	//
		VS	VS	0
		SUBHAM SARMA, I.A.S		//
132	CONTC/0009864/2023	BIKASH KUMAR MEHER	ADV	//
		VS	VS	0
		RAGHU G, I.A.S		//
133	CONTC/0009865/2023	PRADEEP KUMAR PANIGRAHI	ADV	//
		VS	VS	0
		SURESH CHANDRA DALAI, I.A.S		//
134	CONTC/0009866/2023	SABITRI PATRA	ADV	//
		VS	VS	0
		ASWATHY S, I.A.S		//
135	CONTC/0009867/2023	ANANTA PRASAD MEHER	ADV.	//
		VS	VS	0
		SUSHIL KUMAR LOHANI, IAS		//
136	CONTC/0009868/2023	SAMSON ROUT	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0009869/2023	ANU GARG, DEVELOPMENT COMMNR., CUM ADDL. CHIEF SECY., W.R, DEPT., BBSR, KHORDHA SANJAY KUMAR BHOI VS	ADV VS	// // ()
138	CONTC/0009870/2023	SUSHIL KUMAR LOHANI, I.A.S. NAMITA BEHERA VS	adv. VS	// // ()
139	CONTC/0009871/2023	ROOPA ROSHAN SAHOO, IAS PRAMILA BISWAL VS	ADV. VS	// // ()
140	CONTC/0009872/2023	ANU GARG, IAS ARAKHITA ROUT VS	ADV VS	// // ()
141	CONTC/0009873/2023	ASWATHY S., I.A.S. RAMAKANTA BARIK VS	JYOTIRMAY GUPTA VS	// // ()
142	CONTC/0009874/2023	S.ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., BBSR NAYANA DAS MOHAPATRA VS	JYOTIRMAY GUPTA VS	// // ()
143	CONTC/0009875/2023	S.ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., BBSR BHASKAR CHANDRA BISWAL VS	Jyotirmay Gupta VS	// // ()
144	CONTC/0009876/2023	S. ASWASTHY, COMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR. RABINDRA KUMAR RATHA VS	ADV VS	// // ()
145	CONTC/0009877/2023	VIR VIKRAM YADAV, PRINCIPAL SECY. TO GOVT., DEPT. PF FOOD SUPPLIES AND CONSUMER WELFARE, BBSR DR.PRAVAMAYEE MOHAPATRA VS	ADV VS	// // ()
146	CONTC/0009878/2023	ASWATHY S., I.A.S PRAKRUTI BHUSAN RAY VS	ADV VS	// // ()
147	CONTC/0009879/2023	PRIYABARATA PANDA, CHIEF EXECUTIVE OFFICER IN CHARGE, THE URBAN COOPERATIVE BANK LTD., CUTTACK PRAKASH PANIGRAHY VS	ADV. VS	// // ()
		SATYABRATA SAHU, I.A.S.		//

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148	CONTC/0009880/2023	PADMARANJAN BEBARTA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
149	CONTC/0009881/2023	CHATRUBHUJA SAHOO VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
150	CONTC/0009882/2023	SURENDRA PADHY VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
151	CONTC/0009883/2023	DANDASI PANDA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
152	CONTC/0009884/2023	HARMOHAN KAR VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
153	CONTC/0009885/2023	BIDYADHAR GUMANSINGH VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
154	CONTC/0009886/2023	CHAKRADHAR JENA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
155	CONTC/0009887/2023	SURYANARAYANA NANDA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
156	CONTC/0009888/2023	SANJAY KUMAR PADHY VS G.MATHIVATHANAN, I.A.S.	ADV. VS	// 0 //
157	CONTC/0009889/2023	JAGADISH PATRO VS G.MATHIVATHANAN, I.A.S.	ADV. VS	// 0 //
158	CONTC/0009890/2023	PRADEEP KUMAR TRIPATHY VS MD. SADIK ALAM, IAS	ADV. VS	// 0 //
159	CONTC/0009891/2023	JAGADISH PATRO	ADV.	//

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		VS	VS	0
		G.MATHIVATHANAN, I.A.S.		//
160	CONTC/0009892/2023	SIBA NAYAK	ADV.	//
		VS	VS	0
		SANJAY KUMAR NAYAK, V.C., RAVENSHAW UNIVERSITY		//
161	CONTC/0009893/2023	JAGADISH PATRO	ADV.	//
		VS	VS	0
		G.MATHIVATHANAN, I.A.S.		//
162	CONTC/0009894/2023	KHAKAN KUMAR NAYAK	RAJJEET ROY	//
		VS	VS	0
		RABINDRA NATH SAHU, I.A.S.		//
163	CONTC/0009895/2023	BIPIN BIHARI PARIDA	RAJJEET ROY	//
		VS	VS	0
		RABINDRA NATH SAHU, I.A.S.		//
164	CONTC/0009896/2023	SURYAMANI SWAIN	SWADHIN KESARI SINGH	//
		VS	VS	0
		RABINDRA NATH SAHU, I.A.S.		//
165	CONTC/0009897/2023	BISHNU PRASAD BEHERA	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
166	CONTC/0009898/2023	PRASANTA KUMAR BEHERA	RAJJEET ROY	//
		VS	VS	0
		RABINDRA NATH SAHU, I.A.S.		//
167	CONTC/0009899/2023	BHAGABAN BEHERA	ADV.	//
		VS	VS	0
		VIR VIKARM YADAV, I.A.S.		//
168	CONTC/0009900/2023	ARUN KUMAR SAHOO	SWADHIN KESARI SINGH	//
		VS	VS	0
		RABINDRA NATH SAHU, I.A.S.		//
169	CONTC/0009901/2023	CHITTARANJAN BEHERA	RAJJEET ROY	//
		VS	VS	0
		RABINDRA NATH SAHU, I.A.S.		//
170	CONTC/0009902/2023	KASHINATH KANDI	RANJIT KUMAR LENKA	//
		VS	VS	0

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171	CONTC/0009903/2023	BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA HIRALAL MAHANTA VS ASWATHY S, I.A.S.	ADV. VS	// // 0 //
172	CONTC/0009904/2023	KONA JAGAYYA REDDY VS BIBEKANDA MOHANTA, INSPECTOR IN CHARGE OF POLICE, GOLANTHARA, GANJAM	GOPAL PRASAD JENA VS	// 0 //
173	CONTC/0009905/2023	BRAJA KISHORE MALLIK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
174	CONTC/0009906/2023	SASHI BHUSAN MALLICK VS ASWATHY S., SECY. TO THE GOVT., S AND ME DEPT.	ADV. VS	// 0 //
175	CONTC/0009907/2023	JITENDRA NATH MAHANTA VS BHABANI SHANKAR CHAYEEN, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
176	CONTC/0009908/2023	GOURI SANKAR MISHRA VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// 0 //
177	CONTC/0009909/2023	PRAFULLA KUMAR PANIGRAHI VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// 0 //
178	CONTC/0009910/2023	ANANDA CHANDRA KAR VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// 0 //
179	CONTC/0009911/2023	KRISHNA CHANDRA SETHY VS ROOPA ROSHAN SAHOO, SECY. TO GOVT., S.T. AND S.C. DEVLOPMENT DEPT.	ADV. VS	// 0 //
180	CONTC/0009912/2023	RABINDRA KUMAR PANDA VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// 0 //
181	CONTC/0009913/2023	CHATURBHUJA PRADHAN VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// 0 //

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182	CONTC/0009914/2023	MANOJ KUMAR DASH VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// 0 //
183	CONTC/0009915/2023	DUKHABANDHU BARIK VS BINITA SENAPATI, O.E.S.	ADV. VS	// 0 //
184	CONTC/0009916/2023	CHITTARANJAN TRIPATHY VS G. MATHI VATHANAN, I.A.S.	ADV. VS	// 0 //
185	CONTC/0009917/2023	NRUSINGHA CH KUND VS DILLIP KUMAR SETHI, TAHASILDAR, PATTAMUNDAI	ADV. VS	// 0 //
186	CONTC/0009918/2023	PREMANANDA MUDULI VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
187	CONTC/0009919/2023	PRATYUSH KUMAR DAS VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
188	CONTC/0009920/2023	SARAT KUMAR PATTNAIK VS ANU GARG, I.A.S.	ADV. VS	// 0 //
189	CONTC/0009921/2023	MANGARAJ PRADHAN VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
190	CONTC/0009922/2023	SUDHANSHU SEKHAR GIRI VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
191	CONTC/0009923/2023	SEBATI NAYAK VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
192	CONTC/0009924/2023	SUBHAKANTA SAHOO VS SIDHARTH SANKAR SWAIN, COLLECTOR, ANGUL	ADV. VS	// 0 //
193	CONTC/0009925/2023	SRIDHAR BEHERA	ADV.	//

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		VS	VS	()
194	CONTC/0009926/2023	SURESH CHANDRA DALAI, I.A.S. BIBHUTI BHUSAN BEHERA	ADV.	//
		VS	VS	()
195	CONTC/0009927/2023	SURESH CHANDRA DALAI, I.A.S. DHIRENDRA KUMAR PANDA	ADV.	//
		VS	VS	()
196	CONTC/0009928/2023	ASWATHY S., I.A.S. GHANASHYAM SAHOO	ADV.	//
		VS	VS	()
197	CONTR/0000062/2023	ASWATHY S., I.A.S. CHANDAN KUMAR BRAHMA	ADV.	//
		VS	VS	/ /0
198	CONTR/0000063/2023	PRATEEK SINGH, I.P.S. DIPTI RANJAN SAHOO	ADV.	//
		VS	VS	/ /0
199	CRLA/0001338/2023	GYANA RANJAN MOHAPATRA, O.P.S. PRANA KRUSHNA NAYAK	DEBA PRASAD DAS	//
		VS	VS	CUTTACK VIGILANCE /19 /2015
200	CRLA/0001339/2023	STATE OF ODISHA(VIG.) AJU @ AJAYA SWAIN	DEEPAK KU SAHOO	//
		VS	VS	MARSHAGHAI /138 /2022
201	CRLA/0001340/2023	STATE OF ODISHA PRASANT PRADHAN	SUPRIYO RANJAN MAHAPATRA	//
		VS	VS	TARASINGI /129 /2016
202	CRLA/0001341/2023	STATE OF ODISHA VIVEK KUMAR SINGH	AKSHAYA KUMAR SAHOO	//
		VS	VS	SUNDARGARH TOWN /255 /2019
203	CRLA/0001342/2023	STATE OF ODISHA MITHUN POLEI	CHITTA RANJAN SAHU	//
		VS	VS	BUGUDA /772 /2023
204	CRLA/0001343/2023	STATE OF ODISHA UMESH NAIK @ TUKUNA	SATYA NARAYAN MISHRA (4)	//
		VS	VS	BHAWANIPATNA TOWN /24 /2016

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205	CRLA/0001344/2023	STATE OF ODISHA SABITRI BESAN VS	SUNIL KUMAR PANDA VS	// LEPHRIPADA /132 /2020 ()
206	CRLA/0001345/2023	STATE OF ODISHA PANDAB MAHALA VS	CHANDAN SAMANTARAY VS	// VIGILANCE PS (BERHAMPUR) /29 /2019 ()
207	CRLA/0001346/2023	STATE OF ODISHA CHINTU JENA VS	PRABHU PRASANNA BEHERA VS	// ASKA /908 /2022 ()
208	CRLMA/0000502/2023	STATE OF ODISHA BUDHESWAR @ BUDHIA NATH VS	SATYABRATA PANDA VS	// SONEPUR /89 /2011 ()
209	CRLMC/0005334/2023	STATE OF ODISHA JITENDRA KUMAR SAHOO@JITENDRA SAHOO VS	SURYAKANTA DWIBEDI VS	// NAYAGARH /46 /2022 ()
210	CRLMC/0005335/2023	STATE OF ODISHA RAMO SINGH VS	GANESH PRASAD SAMAL VS	// SARAT /60 /2023 ()
211	CRLMC/0005336/2023	STATE OF ODISHA BIJAYA BISOI VS	SOUBHAGYA KUMAR DASH VS	// GOSANINUAGAM /83 /2021 ()
212	CRLMC/0005337/2023	STATE OF ODISHA RANJAN KUMAR SAHOO VS	BASUDEV PUJARI VS	// //0 ()
213	CRLMC/0005338/2023	ITISHREE MALLICK RAJESH KUMAR MALLIK VS	AMULYA RATNA PANDA VS	// //0 ()
214	CRLMC/0005339/2023	STATE OF ODISHA ISMILE KHAN VS	AMULYA RATNA PANDA VS	// BALICHANDRAPUR /21 /2018 ()
215	CRLMC/0005340/2023	STATE OF ODISHA SURAJ KUMAR @ SURAJ SHAW @ SURAJ KUMAR VS	BIKRAM KESHARI RAI VS	// //0 ()
		STATE OF ODISHA		//

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216	CRLMC/0005341/2023	MAHESWAR SAHOO @ TUNU VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	ANANDAPUR /232 /2022 () //
217	CRLMC/0005342/2023	KABI DAS @ DASH VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	DASPALLA /227 /2022 () //
218	CRLMC/0005343/2023	MALAY KUMAR ROUTRAY @ THAKIN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	FATEGARH /64 /2023 () //
219	CRLMC/0005344/2023	PRADIPTA KUMAR BEHERA VS STATE OF ODISHA(VIG.)	PITAMBAR ACHARYA VS	BHUBANESWAR VIGILANCE /67 /2012 () //
220	CRLMC/0005345/2023	SURYA NARAYAN BHUYAN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JENAPUR /180 /2022 () //
221	CRLMC/0005346/2023	SASHANTA @ SUSANTA BARIK VS STATE OF ODISHA	GOKULANANDA SAHU VS	JAGDALPUR /120 /2016 () //
222	CRLMC/0005347/2023	PRAFULLA KUMAR LENKA VS SUNIL KUMAR NAYAK	BINAYA KUMAR MOHANTY VS	/ /0 () //
223	CRLMC/0005348/2023	RAGHU NATH SARAF VS DANDAPANI SAHU	GAUTAM TRIPATHY VS	/ /0 () //
224	CRLMC/0005349/2023	BHASKAR NAIK @ BAGA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /82 /2008 () //
225	CRLMC/0005350/2023	KAKU @ DUSHAMANT MAHAKUD @ DUSMANTA MAHAKUD VS STATE OF ODISHA	PARHUL DASARATHI DAS VS	HARICHANDANPUR /120 /2014 () //
226	CRLMP/0002470/2023	AVISHEK BISWAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
227	CRLMP/0002471/2023	RENUBALA SAHANI	BYOMAKESH TRIPATHY	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
228	CRLMP/0002472/2023	BIRANCHI NARAYAN NAYAK	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMP/0002473/2023	JAGABANDHU SAHOO	AKSHAYA KUMAR PANDEY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMP/0002474/2023	KHIROD CHANDRA ULLAKA	MANORANJAN DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
231	CRLMP/0002475/2023	BICHITRANANDA BHUYAN	BIBHUTI RANJAN MOHANTY	/ /0
		VS	VS	()
		SECY, HOME DEPT		//
232	CRLMP/0002476/2023	ABHISHEK PANDA	SUBRAT KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
233	CRLMP/0002477/2023	SOUMYA RANJAN BEHURA	BIBHUTI BHUSAN MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
234	CRLMP/0002478/2023	BHARAT CHANDRA MALIK	SUBASH CHANDRA ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
235	CRLMP/0002479/2023	THUKURI SADANGI	MRUGANKA MAULI PATNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
236	CRLMP/0002480/2023	REBATI ROUT	SUSANTA KUMAR BARAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
237	CRLMP/0002481/2023	SAMRAY MARANDI	KARUNAKAR RATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
238	CRLMP/0002482/2023	ABHIMANYU BEHERA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CRLREV/0000656/2023	STATE OF ODISHA JITU NAYAK VS	RAJIB LOCHAN PATTNAIK VS	// //0 ()
240	CRLREV/0000657/2023	STATE OF ODISHA BHAGYA GOUDA VS	LAMBODOR ACHARI VS	// //0 ()
241	CRLREV/0000658/2023	STATE OF ODISHA KRUPASINDHU BEHERA VS	BIJAYA KUMAR SAHOO VS	// ODAGAON /4 /2004 ()
242	CRLREV/0000659/2023	STATE OF ODISHA ANINDITA MOHANTY VS	UDIT RANJAN JENA VS	// //0 ()
243	CRLREV/0000660/2023	STATE OF ODISHA SANDEEP SINGH KAKKAD VS	LAXMI NARAYAN PATEL VS	// JHARSUGUDA /209 /2000 ()
244	FAO/0000556/2023	STATE OF ODISHA GOPABANDHU DASH VS	DR. JITENDRA KUMAR LENKA VS	// // ()
245	LAA/0000049/2023	STATE OF ODISHA DIRECTOR, INTERIM TEST RANGE, CHANDIPUR VS	BISAJIT MAHARANA VS	// // ()
246	MACA/0001212/2023	CHITTARANJAN MOHAPATRA AMAR PRADHAN VS	PRADEEP KUMAR MISHRA VS	// // ()
247	MACA/0001213/2023	ASAD ALLI GAYATRI MANDAL VS	PRADEEP KUMAR MISHRA VS	// // ()
248	MACA/0001214/2023	SOUMYA RANJAN LENKA BILASINI BEHERA VS	PRADEEP KUMAR MISHRA VS	// // ()
249	MACA/0001215/2023	SANTILATA SAHOO AUROBINDA DEBASIS CHOUDHURY VS	KAPILA CHARAN NAYAK VS	// // ()
		ARUN KUMAR DASH		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	MATA/0000431/2023	SANJAY KUMAR SAMAL VS LAXMIPRIYA JENA @ SAMAL	KRISHNA CHANDRA SAHU VS	// 0 //
251	MATA/0000432/2023	DEBENDRANATH BAGHSINGH VS GOKUL CHANDRA DAS	PRASANTA KUMAR SAHOO VS	// 0 //
252	MATA/0000433/2023	KALPANA TRIPATHY VS ARUN KUMAR PANDA	PULAKESH MOHANTY VS	// 0 //
253	RPFAM/0000427/2023	DIPTIRANJAN NAYAK VS SWAGATIKA NAYAK	TUSAR KUMAR MISHRA VS	// 0 //
254	RPFAM/0000428/2023	BIBHUTI DEHURY VS DURGA CHARAN DEHURY	AMIT KUMAR NATH VS	// 0 //
255	RPFAM/0000429/2023	PARBATI SAHOO VS LAXMAN MARANDI	JYOTSNARANI RATH VS	// 0 //
256	RPFAM/0000430/2023	MANORAMA SAHU VS BHIKARI CHARAN SAHU	PRASANTA KUMAR DAS VS	// 0 //
257	RPFAM/0000431/2023	MADHUSUDAN PALLEI VS JYOTSNARANI PALLAI	JAYADEBA BEHERA VS	// 0 //
258	RSA/0000528/2023	PARBATI ROUT VS SWAPNA CHAKROBORTY	AJIT CHANDRA MOHAPATRA VS	// 0 //
259	RSA/0000529/2023	KUNI SWAIN VS JAGABANDHU SWAIN	DWARIKA PRASAD MOHANTY VS	// 0 //
260	RSA/0000530/2023	KISHORE KRISHNA PIRI VS THE CHAIRMAN, BALASORE MUNICIPALITY, BALASORE	J.K.MISHRA 2 VS	// 0 //
261	RSA/0000531/2023	SANTOSH KUMAR BEHERA	ASHOK KUMAR SARANGI	//

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		VS	VS	0
		RUSHI BHITIRIA		//
262	RVWPET/0000465/2023	GIRJA TANDI	JAYADEBA BEHERA	//
		VS	VS	0
		BISHNU SUNA		//
263	RVWPET/0000466/2023	PRANANATH PRADHAN	ADV.	//
		VS	VS	0
		RAMA CHANDRA BHATTA		//
264	RVWPET/0000467/2023	BODDU GANDHI	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
265	RVWPET/0000468/2023	BIPLAB SAHU	ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
266	TRP(C)/0000418/2023	SONALI SAMANTRAY @ LIZA	SUBHRANSU THAKUR	//
		VS	VS	0
		SUBHAMAYA SWAIN		//
267	TRP(C)/0000419/2023	GADILI JAMUNA RANI @ G. YAMUNA RANI	P. V. BALAKRISHNA	//
		VS	VS	0
		P.MUKESH KUMAR		//
268	TRPCRL/0000118/2023	RUPASI NAYAK	ALOK KUMAR PANDA	/0
		VS	VS	0
		PRAKASH NAYAK		//
269	TRPCRL/0000119/2023	RUPASI NAYAK	ALOK KUMAR PANDA	/0
		VS	VS	0
		PRAKASH NAYAK		//
270	WA/0003022/2023	STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
		NILAMBAR PARIDA		//
271	WA/0003023/2023	STATE OF ODISHA	H.M.DHAL,A.G.A	//
		VS	VS	0
		ANANGA DEV BARIK		//
272	WA/0003024/2023	STATE OF ODISHA	H.M.DHAL,A.G.A	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WA/0003025/2023	SHAKTI PRASANNA SAHU STATE OF ODISHA VS	H.M.DHAL,A.G.A VS	// // ()
274	WA/0003026/2023	UMESH CHANDRA NAYAK CENTRAL UNIVERSITY OF ODISHA, KORAPUT VS	BUDHADEV ROUSTRAY VS	// // ()
275	WA/0003027/2023	SUSHANT KUMAR G.SAIRAM VS	SHANTI PRAKASH MOHANTY VS	// // ()
276	WP(C)/0040419/2023	OFFICER ON SPL.DUTY(LR), GUNUPUR, RAYAGADA SASHMITA KUMARI DASH VS	DURGESH NARAYAN RATH VS	// // ()
277	WP(C)/0040420/2023	STATE OF ODISHA RASHMI RANJAN SAHOO VS	AMIYA KUMAR TARAI VS	// // ()
278	WP(C)/0040421/2023	THE SECY. GOVT. OF INDIA, NEW DELHI KARUNAKAR RATH VS	VS	// // ()
279	WP(C)/0040422/2023	STATE OF ORISSA KHETRABASI NAYAK VS	NIRANJAN PANDA VS	// // ()
280	WP(C)/0040423/2023	STATE OF ODISHA CHINTAMANI NAIK VS	SANGRAM KUMAR SINGH VS	// // ()
281	WP(C)/0040424/2023	DIRECTOR GENERAL OF POLICE, CRPF, NEW DELHI IGNATITIOUS KHAKA VS	SANGRAM KUMAR SINGH VS	// // ()
282	WP(C)/0040425/2023	DIRECTOR GENERAL OF POLICE, CRPF, NEW DELHI SURESH KUMAR PATRA VS	SANGRAM KUMAR SINGH VS	// // ()
283	WP(C)/0040426/2023	UNION OF INDIA BUDHESWAR MOHAPATRA VS	RAMA KRISHNA BISOI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0040427/2023	DEEPAK KUMAR JENA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
285	WP(C)/0040428/2023	PADMABATI BEHERA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
286	WP(C)/0040429/2023	PRAMOD KUMAR PADHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
287	WP(C)/0040430/2023	JOHOR GOND VS STATE OF ODISHA	MANAS PATI VS	// 0 //
288	WP(C)/0040431/2023	K. HRUSHIKESAB VS STATE OF ODISHA	MANAS PATI VS	// 0 //
289	WP(C)/0040432/2023	SODDI MANDAL VS SUB-COLLECTOR, RAYAGADA	BIRAJA PRASANNA DAS VS	// 0 //
290	WP(C)/0040433/2023	BIJAYA KETAN BADANAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
291	WP(C)/0040434/2023	AKHYAYA KUMAR KHURA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
292	WP(C)/0040435/2023	THAKUR ROHIDAS VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
293	WP(C)/0040436/2023	A.DEVAGIRI PRASAD VS STATE OF ODISHA	MANAS PATI VS	// 0 //
294	WP(C)/0040437/2023	LAXMIPRIYA MOHAPATRA VS JIBANJIT MOHAPATRA	ARIJEET MISHRA VS	// 0 //
295	WP(C)/0040438/2023	AJIT KUMAR NANDA	MANAS PATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0040439/2023	STATE OF ODISHA UPENDRA KUMAR SAHOO	SRINIVAS MOHANTY	//
		VS	VS	0
297	WP(C)/0040440/2023	STATE OF ODISHA KAILASH CHANDRA PANIGRAHI	MANAS PATI	//
		VS	VS	0
298	WP(C)/0040441/2023	STATE OF ODISHA LAXMIPRIYA MOHAPATRA	ARIJEET MISHRA	//
		VS	VS	0
299	WP(C)/0040442/2023	JIBANJIT MOHAPATRA PUNIT RAM GOND	MANAS PATI	//
		VS	VS	0
300	WP(C)/0040443/2023	STATE OF ODISHA PRAMOD PRADHAN	DEEPALI MAHAPATRA	//
		VS	VS	0
301	WP(C)/0040444/2023	STATE OF ODISHA LALIT KUMAR NAYAK	ARIJEET MISHRA	//
		VS	VS	0
302	WP(C)/0040445/2023	AO, ODISHA GRAMYA BANK, MAYURBHANJ SACHIDANANDA TRIPATHY	MANAS PATI	//
		VS	VS	0
303	WP(C)/0040446/2023	STATE OF ODISHA SURJYANARAYAN BHATRA	MANAS PATI	//
		VS	VS	0
304	WP(C)/0040447/2023	STATE OF ODISHA R. ANURADHA	ASHOK KUMAR BEHERA	//
		VS	VS	0
305	WP(C)/0040448/2023	STATE OF ODISHA SUBAS CHANDRA DHALI	MANAS PATI	//
		VS	VS	0
306	WP(C)/0040449/2023	STATE OF ODISHA PREETISUDHA DAS	MANAS PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0040450/2023	STATE OF ODISHA. SURATH KUMAR GOUDA VS	MANAS PATI VS	// // ()
308	WP(C)/0040451/2023	STATE OF ODISHA GIRISHA CHANDRA SATAPATHY VS	MANAS PATI VS	// // ()
309	WP(C)/0040452/2023	STATE OF ODISHA ELIA HOW VS	MANAS PATI VS	// // ()
310	WP(C)/0040453/2023	STATE OF ODISHA UMAMANI INSTITUTE OF PHARMACY, BHADRAK VS	PAMI RATH VS	// // ()
311	WP(C)/0040454/2023	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR ANANTA KISHORE JENA VS	MANAS PATI VS	// // ()
312	WP(C)/0040455/2023	STATE OF ODISHA HRUDANANDA PATI VS	MANAS PATI VS	// // ()
313	WP(C)/0040456/2023	STATE OF ODISHA KARTIK CHANDRA SWAIN VS	SAMEER KUMAR DAS VS	// // ()
314	WP(C)/0040457/2023	STATE OF ODISHA SIMADRI DAS VS	ASIT KUMAR CHAUDHURY VS	// // ()
315	WP(C)/0040458/2023	STATE OF ODISHA KABI CHANDRA PANDA VS	ASHOK KUMAR DAS VS	// // ()
316	WP(C)/0040459/2023	STATE OF ODISHA TRILOCHAN MOHANTY VS	SAILABALA JENA VS	// // ()
317	WP(C)/0040460/2023	STATE OF ODISHA ANANTA NARAYAN MOHANTY VS THE ADDL. CHIEF SECY. TO GOVT., HOME DEPT., BBSR	GOPABANDHU DASH VS	// // // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0040461/2023	SARASWATI MOHANTY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
319	WP(C)/0040462/2023	PRATIVA MOHANTA VS APPELLATE AUTHORITY CUM SUPERINTENDING ENGINEER CUM DY. ELECTRICAL INSPECTOR, KEONJHAR	RASHMI KANTA ACHARYA VS	// 0 //
320	WP(C)/0040463/2023	NRUSINGHA CHARAN ROUT VS STATE OF ODISHA	SATRUGHNA DASH VS	// 0 //
321	WP(C)/0040464/2023	PURANDAR NAIK VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
322	WP(C)/0040465/2023	DURYODHAN NAIK VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
323	WP(C)/0040466/2023	HARIRAM PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
324	WP(C)/0040467/2023	SURESH CHANDRA NAIK VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
325	WP(C)/0040468/2023	PRAMODA NAIK VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
326	WP(C)/0040469/2023	DULLAMANI PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
327	WP(C)/0040470/2023	RAMBHABATI NAIK VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
328	WP(C)/0040471/2023	MANABHANJAN NAIK VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
329	WP(C)/0040472/2023	MOHAN CHANDRA PATEL	BHABARANJAN KAR	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		GOVT. OF ODISHA		//
330	WP(C)/0040473/2023	RUKMINI PATEL	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
331	WP(C)/0040474/2023	SABITA MAHAPATRA	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0040475/2023	PURNA CHANDRA BADHEI	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
333	WP(C)/0040476/2023	CHANDRASEKHAR PATEL	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
334	WP(C)/0040477/2023	MAHENDRA TANTY	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
335	WP(C)/0040478/2023	DUSHILA NAIK	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
336	WP(C)/0040479/2023	BHISMA DEV KALO	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
337	WP(C)/0040480/2023	ALEKHA KUMAR NAIK	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
338	WP(C)/0040481/2023	MURALIDHAR BHAISAL	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
339	WP(C)/0040482/2023	JAPESWARI PATEL	BHABARANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
340	WP(C)/0040483/2023	SUDARSAN SWAIN	PRADEEP KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0040484/2023	STATE OF ODISHA RAMARANI PATEL VS	BHABARANJAN KAR VS	// // ()
342	WP(C)/0040485/2023	GOVT. OF ODISHA DEVENDRA PATEL VS	BHABARANJAN KAR VS	// // ()
343	WP(C)/0040486/2023	GOVT. OF ODISHA HEMANTA NAIK VS	BHABARANJAN KAR VS	// // ()
344	WP(C)/0040487/2023	GOVT. OF ODISHA ALHADINI BHATTACHARYA VS	PRADEEP KUMAR DAS VS	// // ()
345	WP(C)/0040488/2023	STATE OF ODISHA BHIMASEN PATEL VS	BHABARANJAN KAR VS	// // ()
346	WP(C)/0040489/2023	GOVT. OF ODISHA ANUPAMA ROUT VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
347	WP(C)/0040490/2023	STATE OF ODISHA ARUN KUMAR NAIK VS	KUNAL KUMAR SWAIN VS	// // ()
348	WP(C)/0040491/2023	STATE OF ODISHA DHRUBA CHARAN NAIK VS	DURGESH NARAYAN RATH VS	// // ()
349	WP(C)/0040492/2023	STATE OF ODISHA SUNIA MURMU VS	RANJIT MOHANTY VS	// // ()
350	WP(C)/0040493/2023	STATE OF ODISHA SAUDAMINI MEHER VS	BHAGABAN BEHERA VS	// // ()
351	WP(C)/0040494/2023	STATE OF ODISHA RAMESH CHANDRA PAITAL VS	DURGESH NARAYAN RATH VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0040495/2023	TRILOCHAN RATH VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
353	WP(C)/0040496/2023	PRAKASH CHANDRA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
354	WP(C)/0040497/2023	HARA MOHAN SAHU VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
355	WP(C)/0040498/2023	SANJUKTA PRADHAN VS STATE OF ODISHA	BIKASH ROUT VS	// 0 //
356	WP(C)/0040499/2023	MANORAMA MISHRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
357	WP(C)/0040500/2023	MADHUSUDAN PADHY VS NATIONAL INSTITUTE OF SCIENCE EDUCATION AND RESEARCH, KHURDA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
358	WP(C)/0040501/2023	SUMITRA CHITA VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
359	WP(C)/0040502/2023	CHANDRAKANT PARUA VS REGISTRAR, CIVIL COURTS, SONEPUR	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
360	WP(C)/0040503/2023	SUMANYU DAS VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
361	WP(C)/0040504/2023	BRUNDABAN PRADHAN VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
362	WP(C)/0040505/2023	SARBAJIT MAHAL VS PUNJAB NATIONAL BANK, BBSR	PRAFULLA KUMAR RATH VS	// 0 //
363	WP(C)/0040506/2023	RABINDRA KUMAR ROUT	TIKERAM MEHER	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0040507/2023	CHHANDA CHARAN MOHAPATRA	SAMIR KUMAR MSHRA	//
		VS	VS	0
		JOINT (ADDL.) COMMISSIONER, C AND S, CUTTACK		//
365	WP(C)/0040508/2023	SABITA BEHERA	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0040509/2023	SASHIKANTA BISWAL	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0040510/2023	EAST COAST RAILWAY	PRASANNA KUMAR PARHI,DEPUTY SOLICITOR GENERAL OF INDIA	
		VS	VS	0
		M/S. VAISHNODEVI CONSTRUCTION		//
368	WP(C)/0040511/2023	SHRIRAM PADARBINDA ACHARYA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0040512/2023	BISHNUPRIYA DAS	PRASANNA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0040513/2023	DURYODHAN SETHY	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0040514/2023	SITAKANTA PRADHAN	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		THE DIRECTOR OF SCHOOL AND MASS EDUCATION DEPT., BBSR		//
372	WP(C)/0040515/2023	BISHNUPRIYA DAS	PRASANNA KUMAR RATH (1)	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0040516/2023	ASWINI DAS @ ASHIM DAS	RESHMA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0040517/2023	RADHA DHANGADA MAJHI	ASHIT KUMAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0040518/2023	STATE OF ODISHA M/S SANOFI INDIA LTD., MUMBAI VS	SUPRATIK ACHARYA VS	// // ()
376	WP(C)/0040519/2023	SANOFI EMPLOYEES AND ALLIED WORKERS UNION, LUDHIANA RITARANI MALLICK VS	ASHIT KUMAR DASH VS	// // ()
377	WP(C)/0040520/2023	STATE OF ODISHA BIPIN BIHARI PARIDA VS	HEMANTA KUMAR MOHANTA VS	// // ()
378	WP(C)/0040521/2023	STATE OF ODISHA PRASANT KUMAR PADHI VS	AUROBINDA SAHOO VS	// // ()
379	WP(C)/0040522/2023	STATE OF ODISHA CUTTACK DISTRICT NOTARIES ASSOCIATION VS	SUSANTA KUMAR BARAL VS	// // ()
380	WP(C)/0040523/2023	STATE OF ODISHA SUSMITA ACHARYA VS	AUROBINDA SAHOO VS	// // ()
381	WP(C)/0040524/2023	STATE OF ODISHA SUDHIR KUMAR PATTANAİK VS	SAILABALA JENA VS	// // ()
382	WP(C)/0040525/2023	STATE OF ODISHA BACHANI ROUT VS	AUROBINDA SAHOO VS	// // ()
383	WP(C)/0040526/2023	STATE OF ODISHA NARENDRA BEHERA VS	AUROBINDA SAHOO VS	// // ()
384	WP(C)/0040527/2023	STATE OF ODISHA MANAMOHAN MOHAPATRA VS	AUROBINDA SAHOO VS	// // ()
385	WP(C)/0040528/2023	STATE OF ODISHA MAUNABATI DAS VS STATE OF ODISHA	AUROBINDA SAHOO VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0040529/2023	BIRABHADRA BEHERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
387	WP(C)/0040530/2023	SUNAAYANA CHARITABLE TRUST, JEYPORE VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
388	WP(C)/0040531/2023	BIJAY KETAN NAYAK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
389	WP(C)/0040532/2023	PRASANNA KUMAR SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
390	WP(C)/0040533/2023	SASMITA BEHERA VS THE ADDL. COMMNR., OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
391	WP(C)/0040534/2023	PARAMESWAR RANA VS THE COMMNR.-CUM-SECY., DEPT. OF TRANSPORT AND COMMERCE, BBSR	RAMANATH ACHARYA VS	// 0 //
392	WP(C)/0040535/2023	SAGARIKA SAHU VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
393	WP(C)/0040536/2023	SANGRAM KESHARI BEHERA VS BM, M/S INDUSIND BANK LTD., PARADEEP	RAKESH KUMAR MALLICK VS	// 0 //
394	WP(C)/0040537/2023	JYOTSNARANI SAHOO VS STATE OF ODISHA	PRINOY MOHANTY VS	// 0 //
395	WP(C)/0040538/2023	BRAJRAJNAGAR COAL MOVERS ASSOCIATION, JHARSUGUDA VS STATE OF ODISHA	PARASAKTI KUMAR SATAPATHY VS	// 0 //
396	WP(C)/0040539/2023	GOPAL CHANDRA BHOI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
397	WP(C)/0040540/2023	SOURAVAMAYA ACHARYA	SATYABRATA SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0040541/2023	SARASWATI BEHERA	KRUSHNA NARAYAN MUDULI	//
		VS	VS	0
		DEPT. OF REVENUE AND DISASTER MANAGEMENT, BBSR		//
399	WP(C)/0040542/2023	NARESH MITTAL	BHAGABAT PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0040543/2023	PURNA CHANDRA BEHERA	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0040544/2023	DEV PRAKASH DIDWANIA	ANIMESH MOHANTY	//
		VS	VS	0
		STATE BANK OF INDIA, BBSR		//
402	WP(C)/0040545/2023	NITYANANDA SENAPATI	RASHMI RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0040546/2023	MANORANJAN DAS	BIJAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0040547/2023	BRANCH MANAGER, UCO BANK, BALASORE	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		RATAN BAG		//
405	WP(C)/0040548/2023	MONALISA PRIYADARSHANI BEHERA	NIRMAL CHANDRA MOHANTY	//
		VS	VS	0
		STATE SELECTION BOARD, BBSR		//
406	WP(C)/0040549/2023	OM PATASANI	BIBHU PRASAD CHHUALSINGH	//
		VS	VS	0
		THE CHAIRMAN, ODISHA GRAMYA BANK, BBSR		//
407	WP(C)/0040550/2023	NARENDRA KUMAR PRUSTY	ROHIT RANJAN RAY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0040551/2023	MANASWINI CHINARA	DR.PURUSOTTAM CHULI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0040552/2023	STATE OF ODISHA HEMANTA NAIK VS	BHABARANJAN KAR VS	// // ()
410	WP(C)/0040553/2023	GOVT. OF ODISHA TAPAS RANJAN HATI VS	KANANBALA ROY CHOUDHURY VS	// // ()
411	WP(C)/0040554/2023	STATE OF ODISHA SUKANTA KUMAR PRADHAN VS	MANASH RANJAN BAUG VS	// // ()
412	WP(C)/0040555/2023	STATE OF ODISHA TAPAS RANJAN HATI VS	KANANBALA ROY CHOUDHURY VS	// // ()
413	WP(C)/0040556/2023	STATE OF ODISHA AKSHAYA KUMAR KHANDUAL VS	KUNAL KUMAR SWAIN VS	// // ()
414	WP(C)/0040557/2023	STATE OF ODISHA DULLAMANI PATEL VS	BHABARANJAN KAR VS	// // ()
415	WP(C)/0040558/2023	GOVT. OF ODISHA NIRANJAN PANDA VS	KUNAL KUMAR SWAIN VS	// // ()
416	WP(C)/0040559/2023	STATE OF ODISHA MAHENDRA SATNAMI VS	KANANBALA ROY CHOUDHURY VS	// // ()
417	WP(C)/0040560/2023	STATE OF ODISHA GOPAL CHARAN SAHOO VS	KUNAL KUMAR SWAIN VS	// // ()
418	WP(C)/0040561/2023	STATE OF ODISHA BRUNDABAN JENA VS	SATYA NARAYAN MISHRA 4 VS	// // ()
419	WP(C)/0040562/2023	STATE OF ODISHA SK. FARID VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)0040563/2023	AKSHYA PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
421	WP(C)0040564/2023	SABITA GIRI VS B.M., S.B.I., KENDRAPARA	SAMVIT MOHANTY VS	// 0 //
422	WP(C)0040565/2023	GOLAK BIHARI PANIGRAHI VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
423	WP(C)0040566/2023	NIRMALA KUMARI PATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
424	WP(C)0040567/2023	BASANTEE PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
425	WP(C)0040568/2023	MAKAR KETAN SAHOO VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
426	WP(C)0040569/2023	GUPTESWAR NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
427	WP(C)0040570/2023	SUSHANT KUMAR BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
428	WP(C)0040571/2023	RAJIB KUMAR BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
429	WP(C)0040572/2023	BANK OF BARODA, BBSR VS THE COMMNR. CUM SECY., EXCISE DEPT., BBSR	SIBADUTTA RAMAPRASAD MISHRA VS	// 0 //
430	WP(C)0040573/2023	SEEMANCHAL SAGARIA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
431	WP(C)0040574/2023	HRUSHIKESH JENA	MAHENDRA PRASAD MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0040575/2023	STATE OF ODISHA MANORANJAN BHOI	DURGESH NARAYAN RATH	//
		VS	VS	0
433	WP(C)/0040576/2023	STATE OF ODISHA JADABA NAIK	DURGESH NARAYAN RATH	//
		VS	VS	0
434	WP(C)/0040577/2023	STATE OF ODISHA MADHU SUDAN MAJHI	DURGESH NARAYAN RATH	//
		VS	VS	0
435	WP(C)/0040578/2023	STATE OF ODISHA CHATURBHUJA JENA	MAHENDRA PRASAD MOHANTY	//
		VS	VS	0
436	WP(C)/0040579/2023	STATE OF ODISHA BAKUL MISTRY	DURGESH NARAYAN RATH	//
		VS	VS	0
437	WP(C)/0040580/2023	STATE OF ODISHA URBASI DEI	BHABARANJAN KAR	//
		VS	VS	0
438	WP(C)/0040581/2023	GOVT. OF ODISHA LAXMINARAYAN MISHRA	SUBHADUTTA ROURTRAY	//
		VS	VS	0
439	WP(C)/0040582/2023	STATE OF ODISHA JAYANAND BHOI	KUNAL KUMAR SWAIN	//
		VS	VS	0
440	WP(C)/0040583/2023	STATE OF ODISHA NIROJ KUMAR KHAMARI	KUNAL KUMAR SWAIN	//
		VS	VS	0
441	WP(C)/0040584/2023	STATE OF ODISHA RAMESH CHANDRA PATEL	BHABARANJAN KAR	//
		VS	VS	0
442	WP(C)/0040585/2023	GOVT. OF ODISHA NIRMAL KUMAR SWAIN	MAHENDRA KUMAR SAHOO	//
		VS	VS	0

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443	WP(C)/0040586/2023	STATE OF ODISHA HEMANTA KUMAR PATEL VS	BHABARANJAN KAR VS	// // ()
444	WP(C)/0040587/2023	GOVT. OF ODISHA DOLAGOBINDA PANDA VS	BIBHUTI BHUSAN PANDA VS	// // ()
445	WP(C)/0040588/2023	STATE OF ODISHA RAGHUNANDAN PATEL VS	BHABARANJAN KAR VS	// // ()
446	WP(C)/0040589/2023	GOVT. OF ODISHA JAYANTA KUMAR SINGH VS	SATYABRATA SENAPATI VS	// // ()
447	WP(C)/0040590/2023	STATE OF ODISHA SAUKI PATEL VS	BHABARANJAN KAR VS	// // ()
448	WP(C)/0040591/2023	GOVT. OF ODISHA SIBA RAMA SWAIN VS	ASHOK KUMAR PRADHAN VS	// // ()
449	WP(C)/0040592/2023	BASANT KUMAR PATNAIK SATYABHAMA NAIK VS	BHABARANJAN KAR VS	// // ()
450	WP(C)/0040593/2023	GOVT. OF ODISHA V. JAYALAXMI VS	ASHOK KUMAR PRADHAN VS	// // ()
451	WP(C)/0040594/2023	NARASINGHA SAMAL M/S ODYSSEY MOTORS PVT. LTD., BOLANGIR VS	JAYDEEP PAL VS	// // ()
452	WP(C)/0040595/2023	STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK BALARAM PATEL VS	BHABARANJAN KAR VS	// // ()
453	WP(C)/0040596/2023	GOVT. OF ODISHA PADMAJA SARAFF VS	AMIT KUMAR DAS VS	// // ()
		STATE OF ODISHA		//

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454	WP(C)/0040597/2023	KEDARNATH CHOUDHURY VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
455	WP(C)/0040598/2023	RAJENDRA DALABEHRA VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
456	WP(C)/0040599/2023	KESHAB CHANDRA PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
457	WP(C)/0040600/2023	M/S ODYSSEY MOTORS PVT. LTD., BARGARH VS STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	JAYDEEP PAL VS	// 0 //
458	WP(C)/0040601/2023	PURNA CHANDRA KISHAN VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
459	WP(C)/0040602/2023	RAMAKRUSHNA PATTANAİK VS COMMISSIONER-CUM-SECRETARY, DEPT. OF CO-OPERATIVE, BBSR	TAPAN KUMAR BISWAL VS	// 0 //
460	WP(C)/0040603/2023	AITU BHATRA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
461	WP(C)/0040604/2023	TRILOCHANA BIRA VS DIST. MAGISTRATE-CUM-COLLECTOR, KHURDA	MUKUNDA CHANDRA MISHRA VS	// 0 //
462	WP(C)/0040605/2023	DWITIKRISHNA PANDA VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
463	WP(C)/0040606/2023	SUKANTA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
464	WP(C)/0040607/2023	BHAGABAN BARIK VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
465	WPCRL/0000157/2023	HAREKRUSHNA PATI	SARATHI JYOTI MOHANTY	//0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0014647/2023	GANIA @ KALPATARU BEHERA	DEEPAK KU SAHOO	MARSHAGHAI /530 /2023
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0014648/2023	RAJ @ MADHUSUDAN RAJ	DEBA KUMAR RATH	CHANDRASEKHARPUR /281 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0014649/2023	PRASANTA KUMAR BAL @ PRASANTA KUMAR BAL	DEBA KUMAR RATH	BHARATPUR PS /525 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0014650/2023	DEBASIS MANGARAJ @ CHACHA	DEBA KUMAR RATH	NAYAPALLI P.S. /5 /2022
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0014651/2023	BIBEKANANDA SAMAL	DEEPAK KU SAHOO	MAHAKALPARA /311 /2023
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0014652/2023	AVISHEK BISWAS	BYOMAKESH TRIPATHY	MAHILA PS,SEC-3,ROURKELA /40 /2023
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0014653/2023	MADAN MOHAN ROUTHAY @ BAPI	SATRUGHNA DASH (A)	BHAWANIPATNA SADAR /23 /2016
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0014654/2023	MADAN MOHAN ROUTHAY @ BAPI	SATRUGHNA DASH (A)	BHAWANIPATNA SADAR /72 /2016
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0014655/2023	RAJA MOHANTY @ RAJA MAHANTA	DEEPAK KU SAHOO	KENDRAPARA /52 /2023
		VS	VS	S.D.J.M.,KENDRAPARA(Kendrapara)
		STATE OF ODISHA		GR/0000399/2023
475	ABLAPL/0014656/2023	BIJAY KUMAR DASH	BICHITRA NARAYANA SATAPATHY	MARINE PS JATADHARI MUHAN /61 /2023
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0014657/2023	PUNYA PRASUN MOHANTY	RATNAKAR SAHOO	INFOCITY PS /391 /2023
		VS	VS	()

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477	ABLAPL/0014658/2023	STATE OF ODISHA BIBEKANANDA SAMAL VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /310 /2023 ()
478	ABLAPL/0014659/2023	STATE OF ODISHA ASHOK SHA @ DARA VS	ADHIRAJ MOHANTY VS	// RAMACHANDRAPUR /195 /2023 ()
479	ABLAPL/0014660/2023	STATE OF ODISHA DAUD KHAN @ LALU VS	ARIJEET MISHRA VS	// PANIKOILI /288 /2021 ()
480	ABLAPL/0014661/2023	STATE OF ODISHA BHABSH RANJAN TIRPATHY @ RAJU VS	SOUBHAGYA KUMAR DASH VS	// PATNA /235 /2023 ()
481	ABLAPL/0014662/2023	STATE OF ODISHA MARCO KADRAKA @ RASHI KADRAKA VS	SOUBHAGYA KUMAR DASH VS	// GUDARI /87 /2023 ()
482	ABLAPL/0014663/2023	STATE OF ODISHA L. RABI @ L. RABI REEDY VS	SOUBHAGYA KUMAR DASH VS	// BADABAZAR /138 /2021 ()
483	ABLAPL/0014664/2023	STATE OF ODISHA BIRANCHI NARAYAN NAYAK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
484	ABLAPL/0014665/2023	STATE OF ODISHA SAKIL KHAN VS	ASHOK JENA VS	// ATHGARH /215 /2023 ()
485	ABLAPL/0014666/2023	STATE OF ODISHA MADHUSUDAN SAMAL VS	ASHOK JENA VS	// ATHGARH /258 /2023 ()
486	ABLAPL/0014667/2023	STATE OF ODISHA BABULA RANA @ SUSANTA VS	JUGALA KISHORE PANDA VS	// BOUDH /267 /2023 ()
487	ABLAPL/0014668/2023	STATE OF ODISHA ANAM BINDHANI VS	PRATAP CHANDRA MISHRA VS	// SOSO /179 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0014669/2023	PRAVAT RANJAN BEURA VS STATE OF ODISHA	DEEPTIRANJAN JENA VS	LINGARAJ P.S. /262 /2023 () //
489	ABLAPL/0014670/2023	DEVIPRASAD BISWAL @ DEBI PRASAD BISWAL @ DEBI PRASAD BISWAL VS STATE OF ODISHA	DEBI PRASAD BISWAL VS	CHANDRASEKHARPUR /421 /2023 () //
490	ABLAPL/0014671/2023	ARABINDA MOHANTY VS STATE OF ODISHA	AMITABH MISHRA VS	MAHANGA /382 /2023 () //
491	ABLAPL/0014672/2023	VINAY KUMAR SINGH @ BINAYA KUMAR SINGH VS STATE OF ODISHA	SATYA RANJAN PATI VS	CAPITAL P.S. /697 /2023 () //
492	ABLAPL/0014673/2023	KANHU CHARAN BEHERA @ KAHNU CHARAN BEHERA VS STATE OF ODISHA	SATYA RANJAN PATI VS	CAPITAL P.S. /698 /2023 () //
493	ABLAPL/0014674/2023	MANOJ DANGUA VS STATE OF ODISHA	ASIT KUMAR JENA VS	INFOVALLY UPD BHUBANESWAR /385 /2023 () //
494	ABLAPL/0014675/2023	NIHARA RANJAN SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
495	ABLAPL/0014676/2023	CHANDAN TAKRI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /129 /2022 () //
496	ABLAPL/0014677/2023	DRONA KHATUA VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /322 /2022 () //
497	ABLAPL/0014678/2023	SHUKANTI @ SUKANTI JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /389 /2023 () //
498	ABLAPL/0014679/2023	NAHADEV BHATRA VS STATE OF ODISHA(VIG.)	MAHITOSH SINHA VS	POTTANGI /34 /2022 () //
499	ABLAPL/0014680/2023	CHAHALI PARIDA @ CHAHALIA PARIDA	SAROJ KUMAR DASH	BHUBAN /483 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0014681/2023	STATE OF ODISHA HEMANTA PEDI	AMITAV TRIPATHY	// MALKANGIRI /706 /2023
		VS	VS	()
501	ABLAPL/0014682/2023	STATE OF ODISHA JAYA KRUSHNA @ JAYA KRISHNA SAHOO	AJIT KUMAR MOHANTY	// / /0
		VS	VS	J.M.F.C.,BARAMBA(Cuttack)
502	ABLAPL/0014683/2023	STATE OF ODISHA BIBEKANANDA BEHURA	BYOMAKESH TRIPATHY	2(A)CC/0000011/2021 / /0
		VS	VS	()
503	ABLAPL/0014684/2023	STATE OF ODISHA RASMIRANJAN SAHOO	BISWABHUSAN DAS	// BINJHARPUR /438 /2023
		VS	VS	()
504	ABLAPL/0014685/2023	STATE OF ODISHA PRATAP POTHAL	DEBASISH SAMAL	// DHUSURI /408 /2023
		VS	VS	()
505	ABLAPL/0014686/2023	STATE OF ODISHA KANCHAN BEHERA @ CHHABI @ CHABI	ASWINI KUMAR MISHRA (3)	// BOLAGARH P.S. /309 /2023
		VS	VS	()
506	ABLAPL/0014687/2023	STATE OF ODISHA MADHAB NAYAK	JYOTIRMAYA SAHOO	// KHURDA MODEL /785 /2023
		VS	VS	()
507	ABLAPL/0014688/2023	STATE OF ODISHA NARIA @ NARENDRA KUMAR MOHAPATRA	JYOTIRMAYA SAHOO	// BEGUNIA P.S. /413 /2023
		VS	VS	()
508	ABLAPL/0014689/2023	STATE OF ODISHA SK. SIRAZ @ SK. SIRAJ	JYOTIRMAYA SAHOO	// KHURDA MODEL /785 /2023
		VS	VS	()
509	ABLAPL/0014690/2023	STATE OF ODISHA SOMANATH BEHERA	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /381 /2023
		VS	VS	()
510	ABLAPL/0014691/2023	STATE OF ODISHA PRADEEP KUMAR NAYAK	BISHWA RANJAN SAHU	// GHASIPURA /403 /2023
		VS	VS	()

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511	ABLAPL/0014692/2023	STATE OF ODISHA BIREN KUMAR MISHRA @ BIRENDRA MISHRA VS	SURYASNATA MOHAPATRA VS	// BONAI /200 /2023 ()
512	ABLAPL/0014693/2023	STATE OF ODISHA KARUN KAURA VS	SUPRIYO RANJAN MAHAPATRA VS	// PAHALA /262 /2023 ()
513	ABLAPL/0014694/2023	STATE OF ODISHA SUBRAT JENA VS	SANJAY KUMAR PRADHAN VS	// POLASARA PS /594 /2023 ()
514	ABLAPL/0014695/2023	STATE OF ODISHA AVIGYAN DASH VS	DEVASHIS PANDA VS	// INFOCITY PS /347 /2023 ()
515	ABLAPL/0014696/2023	STATE OF ODISHA RAMESH SHARMA VS	SUSHANTA KUMAR PRADHAN VS	// JHARSUGUDA /603 /2023 ()
516	ABLAPL/0014697/2023	STATE OF ODISHA CHHOTU @ AMULYA MALIK VS	PRAFULLA KUMAR BISWAL VS	// AUL /617 /2023 ()
517	ABLAPL/0014698/2023	STATE OF ODISHA GIRISH CHANDRA SETHI VS	ARIJEET MISHRA VS	// KENDRAPARA /291 /2023 ()
518	ABLAPL/0014699/2023	STATE OF ODISHA KANHEI BADI VS	SARATHI JYOTI MOHANTY VS	// BOUDH /21 /2023 ()
519	ABLAPL/0014700/2023	STATE OF ODISHA TUKU @ BRAHMANANDA SAHOO VS	PRADIPTA BEURA VS	// BANKI /412 /2023 ()
520	ABLAPL/0014701/2023	STATE OF ODISHA PARAMANANDA SAHOO VS	PRADIPTA BEURA VS	// ATHGARH /270 /2023 ()
521	ABLAPL/0014702/2023	STATE OF ODISHA SUMAN PRASAD DAS @ GHUMA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// JAGATSINGPUR /772 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0014703/2023	MEGHAMALA BISWAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA PS,SEC-3,ROURKELA /40 /2023 () //
523	ABLAPL/0014704/2023	JASMIN SETHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
524	ABLAPL/0014705/2023	BHAGIRATHI NAYAK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BONTH /54 /2023 () //
525	ABLAPL/0014706/2023	NIRMAL SHARMA @ NILU SHARMA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	THELKOLOI PS /267 /2023 () //
526	ABLAPL/0014707/2023	CHITTARANJAN SETHI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NISCHINTAKOILI /217 /2023 () //
527	ABLAPL/0014708/2023	SANJEEV KUMAR RAY @ FAKIRA RAY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BIRMITRAPUR /35 /2021 () //
528	ABLAPL/0014709/2023	PADIA BARAL @ PRADEEP VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	TANGI /229 /2022 () //
529	ABLAPL/0014710/2023	BHARAT KUMAR TAREI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	/ /0 () //
530	ABLAPL/0014711/2023	ANUJ KUMAR DIGAL @ SAHANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI TOWN /228 /2023 () //
531	ABLAPL/0014712/2023	MANJULATA PARIDA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /376 /2023 () //
532	ABLAPL/0014713/2023	JAYANTA PANDE VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ATHAMALLIK /283 /2023 () //
533	ABLAPL/0014714/2023	DIPTIRANJAN NAYAK	ANANTA NARAYAN PATTANAYAK	MAHILA P.S.(BBSR) /151 /2023

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		VS	VS	()
534	ABLAPL/0014715/2023	STATE OF ODISHA MAHAMMED @ MD. ASPAK	SMRUTI RANJAN ROUT	// MANGALA BAG /120 /2023
		VS	VS	()
535	ABLAPL/0014716/2023	STATE OF ODISHA BRAHMANANDA PRADHAN	SMRUTI RANJAN ROUT	// KUMBHARAPARA /326 /2023
		VS	VS	()
536	ABLAPL/0014717/2023	STATE OF ODISHA SUMITRA DEEP	GOPAL PRASAD LAL	// SAMBALPUR TOWN /379 /2023
		VS	VS	()
537	ABLAPL/0014718/2023	STATE OF ODISHA SHANKAR SINGH	SURYAKANTA DWIBEDI	// RASGOBINDPUR /329 /2023
		VS	VS	()
538	ABLAPL/0014719/2023	STATE OF ODISHA MANASMITA NAYAK	BRAJA MOHAN SARANGI	// BARI /500 /2023
		VS	VS	()
539	ABLAPL/0014720/2023	STATE OF ODISHA LALITA SAHU	ASUTOSH TRIPATHY	// BANARAPAL /420 /2023
		VS	VS	()
540	ABLAPL/0014721/2023	STATE OF ODISHA MUKESH DEHURY @ RANA PRATAP DEHURY	ASUTOSH TRIPATHY	// BANTALA /350 /2023
		VS	VS	()
541	ABLAPL/0014722/2023	STATE OF ODISHA GANESWAR @ GANESH SETHY	SURESH CHANDRA PRADHAN	// KENDRAPARA /291 /2023
		VS	VS	()
542	ABLAPL/0014723/2023	STATE OF ODISHA MAHESWAR BEHERA	SAMBEET PATTANAYAK	// GOP /485 /2023
		VS	VS	()
543	ABLAPL/0014724/2023	STATE OF ODISHA DAYALU SAHU	UDIT RANJAN JENA	// PUINTALA /263 /2023
		VS	VS	()
544	ABLAPL/0014725/2023	STATE OF ODISHA MITU @ SAROJ KUMAR DAS	ASHOK KUMAR SAHOO	// KENDRAPARA SADAR /298 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0014726/2023	STATE OF ODISHA ASHOK SAHANI VS	IPSIT AUROBINDO ACHARYA VS	// NAUGAON /69 /2023 ()
546	ABLAPL/0014727/2023	STATE OF ODISHA PRADEEP KUMAR PANDA VS	ARIJEET MISHRA VS	// JASHIPUR /331 /2023 ()
547	ABLAPL/0014728/2023	STATE OF ODISHA MOHAMMAD TEHSIN @ MD. TEHSIN VS	AMLAN SHAKTI PAUL VS	// NIRAKARPUR /311 /2023 ()
548	ABLAPL/0014729/2023	STATE OF ODISHA UMA SAHOO VS	AKASH BHUYAN VS	// TANGI (KHURDA) /750 /2023 ()
549	ABLAPL/0014730/2023	STATE OF ODISHA BAIDHAR SINGH VS	BISWORANJAN SWAIN VS	// NAIKANI-DIHI /272 /2023 ()
550	ABLAPL/0014731/2023	STATE OF ODISHA SOUMYA RANJAN DAS VS	SIDHARTH PRASAD DAS VS	// MALKANGIRI /775 /2022 ()
551	ABLAPL/0014732/2023	STATE OF ODISHA USHA LAKRA @ DUNGUNG VS	DIBYAJYOTI SAHOO VS	// JHARSUGUDA /405 /2023 ()
552	ABLAPL/0014733/2023	STATE OF ODISHA AKASH KUMAR NAIK VS	PRAJIT KUMAR PRADHAN VS	// JODA /265 /2023 ()
553	ABLAPL/0014734/2023	STATE OF ODISHA ABINASH PARIDA @ SIPU VS	JYOTIRMAYA SAHOO VS	// JAGATSINGPUR /59 /2018 ()
554	ABLAPL/0014735/2023	STATE OF ODISHA KUNILATA MOHAPATRA VS	ARUN KUMAR DAS (1) VS	// DHENKANAL SADAR /1007 /2023 ()
555	ABLAPL/0014736/2023	STATE OF ODISHA PRABODH KUMAR SUNDAR RAY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
		STATE OF ODISHA		//

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FILING REPORT AS ON :11/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0014737/2023	SUBAS BEHERA VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	BOLAGARH P.S. /309 /2023 () //
557	ABLAPL/0014738/2023	PRATAP CHANDRA PATTANAİK VS STATE OF ODISHA	GYANA RANJAN DHAL VS	MAHILA P.S.(BBSR) /205 /2023 () //
558	ABLAPL/0014739/2023	DAKTAR RANA VS STATE OF ODISHA	JAYADEBA BEHERA VS	LARAMBA /251 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :11/12/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	6/2023 CRA/265/1997	KISHORE-MP	M/S.H.S.MISHRA
2	62/2023 CRP/17/2023	BAMAN CHARAN SWAIN-MP	SUMITRA MOHANTY
3	103/2023 TRPCRL/118/2023	RUPASI NAYAK-MP	ALOK KUMAR PANDA
4	104/2023 TRPCRL/119/2023	RUPASI NAYAK-MP	ALOK KUMAR PANDA
5	167/2023 JCRLA/34/2021	THULI @ ANANDA ORAM-MP	M/S.CHITTARANJAN SAHU, PRAFULLA KUMAR MISHRA
6	168/2023 JCRLA/34/2021	THULI @ ANANDA ORAM-MP	M/S.CHITTARANJAN SAHU, PRAFULLA KUMAR MISHRA
7	169/2023 JCRLA/44/2018	BHAKTA SABAR-MP	ADV
8	201/2023 LAA/6/2009	GOKULANANDA SAHU-MP	M/S.LAXMIDHAR DASH
9	202/2023 LAA/6/2009	GOKULANANDA SAHU-MP	M/S.LAXMIDHAR DASH
10	203/2023 LAA/6/2009	GOKULANANDA SAHU-MP	M/S.LAXMIDHAR DASH
11	204/2023 LAA/49/2023	DIRECTOR, INTERIM TEST RANGE, CHANDIPUR-MP	BISAJIT MAHARANA
12	229/2023 WPC(OAC)/1011/2017	SRABANEE MISHRA-MP	SAMIR KUMAR MISHRA
13	325/2023 SA/127/2002	NARAHARI DAS-MP	M/S.MAHESWAR.MOHANTY
14	326/2023 SA/127/2002	NARAHARI DAS-MP	M/S.MAHESWAR.MOHANTY
15	327/2023 SA/127/2002	NARAHARI DAS-MP	M/S.MAHESWAR.MOHANTY
16	328/2023 SA/219/1990	PRAHALLAD BEHERA-MP	M/S S. MISHRA,M/S.MAHESWAR MOHANTY,NIRAKAR
17	329/2023 SA/62/1999	GOPINATH-MP	
18	330/2023 SA/62/1999	GOPINATH-MP	
19	331/2023 SA/62/1999	GOPINATH-MP	
20	332/2023 SA/62/1999	GOPINATH-MP	
21	333/2023 SA/62/1999	GOPINATH-MP	
22	334/2023 SA/62/1999	GOPINATH-MP	
23	335/2023 SA/126/1989	GANGADHAR-MP	M/S. S.MANTRY, AMIYA KUMAR MISHRA
24	336/2023 SA/126/1989	GANGADHAR-MP	M/S. S.MANTRY
25	337/2023 SA/126/1989	GANGADHAR-MP	M/S. S.MANTRY
26	338/2023	GANGADHAR-MP	M/S. S.MANTRY, AMIYA KUMAR MISHRA

27	SA/126/1989 339/2023	GANGADHAR-MP	M/S. S.MANTRY
28	SA/126/1989 340/2023	GANGADHAR-MP	M/S. S.MANTRY
29	SA/126/1989 341/2023	GANGADHAR-MP	M/S. S.MANTRY
30	SA/126/1989 342/2023	GANGADHAR-MP	M/S. S.MANTRY
31	SA/126/1989 343/2023	GANGADHAR-MP	M/S. S.MANTRY
32	SA/126/1989 344/2023	GANGADHAR-MP	M/S. S.MANTRY
33	SA/126/1989 345/2023	GANGADHAR-MP	M/S. S.MANTRY
34	SA/126/1989 346/2023	GANGADHAR-MP	M/S. S.MANTRY
35	383/2023	BIKASH MALLIK-MP	
36	CRLMP/2368/2022 384/2023	ABHIMANYU BEHERA-MP	BYOMAKESH TRIPATHY
37	CRLMP/2482/2023 407/2023	M/S.SAMALESWARI FERRO METALS PVT. LTD.-MP	M/S.NAGENDRA KU.MOHANTY, S.K.DASH
38	CMAPL/797/2023 433/2023	SONALI SAMANTRAY @ LIZA-MP	SUBHRANSU THAKUR
39	TRP(C)/418/2023 434/2023	GADILI JAMUNA RANI @ G. YAMUNA RANI-MP	P. V. BALAKRISHNA
40	TRP(C)/419/2023 454/2023	SANJAY KUMAR SAMAL-MP	KRISHNA CHANDRA SAHU
41	MATA/431/2023 455/2023	SANJAY KUMAR SAMAL-MP	KRISHNA CHANDRA SAHU
42	MATA/431/2023 502/2023	GIRIJA TANDI-MP	JAYADEBA BEHERA
43	RVWPET/465/2023 503/2023	BIPLAB SAHU-MP	ABHIRAM SWAIN
44	RVWPET/468/2023 504/2023	BIPLAB SAHU-MP	ABHIRAM SWAIN
45	RVWPET/468/2023 505/2023	BIRANCHI NARAYAN KHUNTIA-MP	HRUDANANDA MOHAPATRA
46	RVWPET/337/2023 523/2023	BIJAYA KETAN SAHU-MP	JYOTSNAMAYEE SAHOO
47	RPFAM/263/2023 524/2023	DIPTIRANJAN NAYAK-MP	TUSAR KUMAR MISHRA
48	RPFAM/427/2023 525/2023	DIPTIRANJAN NAYAK-MP	TUSAR KUMAR MISHRA
49	RPFAM/427/2023 526/2023	DIPTIRANJAN NAYAK-MP	TUSAR KUMAR MISHRA
50	RPFAM/427/2023 527/2023	BIBHUTI DEHURY-MP	AMIT KUMAR NATH
51	RPFAM/428/2023 528/2023	SUBHASHIS DASH-MP	BIBUDHENDRA KUMAR RATH
52	RPFAM/206/2023 529/2023	TAPAS KUMAR BARAL-MP	PRATAP CHANDRA MISHRA
53	RPFAM/345/2023 530/2023	MADHUSUDAN PALLEI-MP	JAYADEBA BEHERA
54	RPFAM/431/2023 907/2023	BHAGYALAXMI PANDA-MP	SANJAY KUMAR PATTANAIAK
55	CRLREV/647/2023 908/2023	BHAGYA GOUDA-MP	LAMBODOR ACHARI
56	CRLREV/657/2023 909/2023	KRUPASINDHU BEHERA-MP	BIJAYA KUMAR SAHOO
57	CRLREV/658/2023 1019/2023	REGIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LIMITED, KHEPA	
	FAO/484/2023		

58	1020/2023 FAO/484/2023	REGIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LIMITED, KHEAN	
59	1021/2023 FAO/556/2023	GOPABANDHU DASH-MP	DR. JITENDRA KUMAR LENKA
60	1470/2023 RSA/330/2015	BHAGABAT PR.MOHAPATRA-MP	M/S.P.K.SAHOO
61	1471/2023 RSA/529/2023	KUNI SWAIN-MP	DWARIKA PRASAD MOHANTY
62	1472/2023 RSA/530/2023	KISHORE KRISHNA PIRI-MP	J.K.MISHRA 2
63	1473/2023 RSA/204/2023	RAMESH SOREN-MP	SUMANTA MALIK
64	1474/2023 RSA/204/2023	RAMESH SOREN-MP	SUMANTA MALIK, AMIT PRASAD BOSE
65	1475/2023 RSA/531/2023	SANTOSH KUMAR BEHERA-MP	ASHOK KUMAR SARANGI
66	1487/2023 CMP/1540/2023	ANANTA CHARAN NAHAK-MP	SOUBHAGYA KUMAR DASH
67	1488/2023 CMP/628/2023	GOBINDA MOHARANA-MP	SWAPNIL ROY
68	1489/2023 CMP/1541/2023	BICHITRA MOHANTY-MP	ASIT KUMAR JENA
69	1490/2023 CMP/1542/2023	GANESH CHANDRA SAHU-MP	NIRANJAN LENKA
70	1491/2023 CMP/1544/2023	LOKNATH PRADHAN-MP	BUDHIRAM DAS
71	1492/2023 CMP/1527/2023	RATNA PRAVA ROURAY-MP	BHAWANI SANKAR PANIGRAHI
72	1493/2023 CMP/1546/2023	RAMESH @ RAMESH CHANDRA SAHOO-MP	ALOK KUMAR MOHANTY
73	1494/2023 CMP/197/2022	PALIA DEI-MP	ABINASH ROURAY
74	1495/2023 CMP/1548/2023	LAVI DEBI-MP	DWARIKA PRASAD MOHANTY
75	1496/2023 CMP/1549/2023	ALPISI NANDA KOUSALYA-MP	SHANTI PRAKASH MOHANTY
76	1497/2023 CMP/1550/2023	IPPILI NARASINGA RAO-MP	S.E.HAQUE
77	1498/2023 CMP/1547/2023	GOURANGA CHARAN NANDA-MP	BHASKAR CHANDRA PANDA
78	1641/2023 BLAPL/8621/2023	PARSURAM NAYAK @ PARSURAM NAIK-MP	JANAKI KANTA MAHAPATRA
79	1642/2023 BLAPL/12586/2022	KIRTAN GAUDA-MP	JUGALA KISHORE PANDA
80	1643/2023 BLAPL/11150/2023	BIBHUTI KHATUA-MP	MANAS KUMAR CHAND
81	1644/2023 BLAPL/11497/2023	BHABANI @ BHABINI SANKAR SAHU-MP	ANUPAM DASH
82	1645/2023 BLAPL/3752/2023	SAMARENDRA KUMAR DAS @ SOUMENDRA DAS-MP	
83	1646/2023 BLAPL/12341/2022	YOGENDAR TIWARY-MP	MR. SHYAM MANOHAR
84	1647/2023 BLAPL/13339/2023	AJU BARIHA-MP	SURYAKANTA DWIBEDI
85	1648/2023 BLAPL/12218/2023	MANU TUDU-MP	
86	2157/2023 MACA/1212/2023	AMAR PRADHAN-MP	PRADEEP KUMAR MISHRA
87	2158/2023 MACA/1213/2023	GAYATRI MANDAL-MP	PRADEEP KUMAR MISHRA
88	2159/2023 MACA/1214/2023	BILASINI BEHERA-MP	PRADEEP KUMAR MISHRA
89	2160/2023	MANAGER IN CHARGE, ORIENTAL INSURANCE CO. LTD. PARSANTA KUMAR MAHALI	

90	MACA/1099/2023 2161/2023	DEPUTY GENERAL MANAGER NATIONAL ALUMINIUM CO.LTD., CUTTACK-MP	
91	MACA/428/2023 2162/2023	D.M., M/S. NATIONAL INSURANCE CO.LTD., ANGUL-MP	BIJOY DASMOHAPATRA
92	MACA/1176/2023 2163/2023	M/S. NATIONAL INSURANCE CO.LTD.-MP	BIJOY DASMOHAPATRA
93	MACA/1177/2023 2164/2023	D.M., NATIONAL INSURANCE CO. LTD., ANUGUL-MP	BIJOY DASMOHAPATRA
94	MACA/1185/2023 2165/2023	M/S NATIONAL INSURANCE CO. LTD., CUTTACK-MP	BIJOY DASMOHAPATRA
95	MACA/1186/2023 2689/2023	ASHOK SAMANTASINGHAR @ SAMANTASINHAR-MP	PITAMBAR JENA
96	ABLAPL/5914/2023 2690/2023	ADHAR KUMAR BEHERA-MP	
97	ABLAPL/7631/2021 2691/2023	SANTANU KUMAR TARAI-MP	
98	ABLAPL/11422/2023 2692/2023	TRIBIKRAM GHOSH-MP	
99	ABLAPL/10993/2023 2693/2023	BICHITRANANDA @ BICHITRA ROUL-MP	
100	ABLAPL/8002/2023 2694/2023	SK SAMSAD @ SK BABU-MP	
101	ABLAPL/13994/2023 2695/2023	SAROJ KUMAR ROUT-MP	
102	ABLAPL/11769/2023 2696/2023	KANAKA LATA PRADHAN-MP	SATYA NARAYAN MISHRA (4)
103	ABLAPL/10802/2023 2697/2023	BABA DAS-MP	BHARATI MAITY
104	ABLAPL/11007/2023 2698/2023	MAMATA JENA-MP	
105	ABLAPL/13051/2023 2699/2023	JAYANTA KUMAR BEHERA-MP	
106	ABLAPL/13284/2023 2700/2023	BISNU PADA DAS @ BISHNTU DAS-MP	
107	ABLAPL/12675/2023 2701/2023	RAJESH BEHERA @ RAJA-MP	
108	ABLAPL/13383/2023 2702/2023	RAGHUNATH PANGI-MP	MANORANJAN PADHY
109	ABLAPL/12228/2022 3007/2023	DEBENDRANATH SWAIN-MP	M/S.DEBA PR.DAS
110	CRLA/411/2018 3008/2023	PRANA KRUSHNA NAYAK-MP	DEBA PRASAD DAS
111	CRLA/1338/2023 3009/2023	AJU @ AJAYA SWAIN-MP	DEEPAK KU SAHOO
112	CRLA/1339/2023 3010/2023	PRANA KRUSHNA NAYAK-MP	DEBA PRASAD DAS
113	CRLA/1338/2023 3011/2023	AJU @ AJAYA SWAIN-MP	DEEPAK KU SAHOO
114	CRLA/1339/2023 3012/2023	PRASANT PRADHAN-MP	SUPRIYO RANJAN MAHAPATRA
115	CRLA/1340/2023 3013/2023	PRASANT PRADHAN-MP	SUPRIYO RANJAN MAHAPATRA
116	CRLA/1340/2023 3014/2023	PRASANT PRADHAN-MP	SUPRIYO RANJAN MAHAPATRA
117	CRLA/1340/2023 3015/2023	VIVEK KUMAR SINGH-MP	AKSHAYA KUMAR SAHOO
118	CRLA/1341/2023 3016/2023	VIVEK KUMAR SINGH-MP	AKSHAYA KUMAR SAHOO
119	CRLA/1341/2023 3017/2023	UMESH NAIK @ TUKUNA-MP	SATYA NARAYAN MISHRA (4)
120	CRLA/1343/2023 3018/2023	UMESH NAIK @ TUKUNA-MP	SATYA NARAYAN MISHRA (4)

121	3019/2023 CRLA/409/2023	JITU MOHANTY-MP	BIBEKANANDA MOHAPATRAQ
122	3020/2023 CRLA/1344/2023	SABITRI BESAN-MP	SUNIL KUMAR PANDA
123	3021/2023 CRLA/1344/2023	SABITRI BESAN-MP	SUNIL KUMAR PANDA
124	3022/2023 CRLA/1345/2023	PANDAB MAHALA-MP	CHANDAN SAMANTARAY
125	3023/2023 CRLA/1345/2023	PANDAB MAHALA-MP	CHANDAN SAMANTARAY
126	3024/2023 CRLA/1346/2023	CHINTU JENA-MP	PRABHU PRASANNA BEHERA
127	3025/2023 CRLA/1080/2023	THANASUNDAR MAJHI-MP	JNYANANANDA PANDA
128	3611/2023 CRLMC/1391/2017	DR.KARUNAKAR ROUT-MP	
129	3612/2023 CRLMC/4453/2023	CHINTU@ANIPKU PRADHAN-MP	
130	3613/2023 CRLMC/2741/2022	SANKAR PRUSTY-MP	GOLAP RANI JENA
131	3614/2023 CRLMC/5343/2023	MALAY KUMAR ROURAY @ THAKIN-MP	PRAKASH CHANDRA DASH
132	3615/2023 CRLMC/5344/2023	PRADIPTA KUMAR BEHERA-MP	PITAMBAR ACHARYA
133	3616/2023 CRLMC/5347/2023	PRAFULLA KUMAR LENKA-MP	BINAYA KUMAR MOHANTY
134	3617/2023 CRLMC/5348/2023	RAGHU NATH SARAF-MP	GAUTAM TRIPATHY
135	8727/2023 WA/3022/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
136	8728/2023 WA/3022/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
137	8729/2023 WA/3022/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
138	8730/2023 WA/761/2023	BRAJA KISHORE PANIGRAHI-MP	SOUMYA MISHRA
139	8731/2023 WA/2583/2023	MUKESH KUMAR MEENA-MP	RAMA CHANDRA JENA
140	8732/2023 WA/2581/2023	DEEPAK KU BEHERA-MP	RAMA CHANDRA JENA
141	8733/2023 WA/2582/2023	SUBHRANSU SEKHAR PANDA-MP	RAMA CHANDRA JENA
142	8734/2023 WA/3023/2023	STATE OF ODISHA-MP	H.M.DHAL,A.G.A
143	8735/2023 WA/3023/2023	STATE OF ODISHA-MP	H.M.DHAL,A.G.A
144	8736/2023 WA/3023/2023	STATE OF ODISHA-MP	H.M.DHAL,A.G.A
145	8737/2023 WA/3024/2023	STATE OF ODISHA-MP	H.M.DHAL,A.G.A
146	8738/2023 WA/3024/2023	STATE OF ODISHA-MP	H.M.DHAL,A.G.A
147	8739/2023 WA/3024/2023	STATE OF ODISHA-MP	H.M.DHAL,A.G.A
148	8740/2023 WA/3026/2023	CENTRAL UNIVERSITY OF ODISHA, KORAPUT-MP	BUDHADEV ROURAY11
149	8741/2023 WA/3026/2023	CENTRAL UNIVERSITY OF ODISHA, KORAPUT-MP	BUDHADEV ROURAY11
150	8742/2023 WA/3026/2023	CENTRAL UNIVERSITY OF ODISHA, KORAPUT-MP	BUDHADEV ROURAY11
151	8743/2023 WA/3027/2023	G.SAIRAM-MP	SHANTI PRAKASH MOHANTY
152	8744/2023	THE EXECUTIVE ENGINEER (ELECTRICAL), TATA POWER	INDIA LIMITED, ODISHA DISTRIBUTION LTD. (TPNODL)

153	WA/1007/2021 8745/2023	THE EXECUTIVE ENGINEER (ELECTRICAL), TATA POWER PROJECTS IN ODISHA DISTRIBUTION LTD. (TPNODL)	
154	WA/1007/2021 19476/2023 WP(C)/40419/2023	SASHMITA KUMARI DASH-MP	DURGESH NARAYAN RATH
155	19477/2023 WP(C)/40421/2023	KARUNAKAR RATH-MP	
156	19478/2023 WP(C)/40425/2023	SURESH KUMAR PATRA-MP	SANGRAM KUMAR SINGH
157	19479/2023 WP(C)/29609/2023	EXECUTIVE ENGINEER (ELECT.), TPWODL, SUNDARGARH-MP	
158	19480/2023 WP(C)/40437/2023	LAXMIPRIYA MOHAPATRA-MP	ARIJEET MISHRA
159	19481/2023 WP(C)/60/2023	RANJIT KUMAR SING-MP	GYANESWAR SATPATHY
160	19482/2023 WP(C)/40439/2023	UPENDRA KUMAR SAHOO-MP	SRINIVAS MOHANTY
161	19483/2023 WP(C)/15298/2023	ANJALI BEHERA-MP	DEEPALI MAHAPATRA
162	19484/2023 WP(C)/40444/2023	LALIT KUMAR NAYAK-MP	ARIJEET MISHRA
163	19485/2023 WP(C)/40453/2023	UMAMANI INSTITUTE OF PHARMACY, BHADRAK-MP	PAMI RATH
164	19486/2023 WP(C)/39456/2023	RAMACHANDRA DASH-MP	BIKRAM CHANDRA GHADEI
165	19487/2023 WP(C)/21484/2023	PRINCIPAL, BHADRAK LAW COLLEGE-MP	KARUNAKAR JENA
166	19488/2023 WP(C)/19165/2023	SUBIMAL DAS-MP	BIMBISAR DASH
167	19489/2023 WP(C)/40463/2023	NRUSINGHA CHARAN ROUT-MP	SATRUGHNA DASH
168	19490/2023 WP(C)/40392/2023	KAMALAKANTA BEHERA-MP	BIPIN KUMAR NAYAK
169	19491/2023 WP(C)/18528/2019	BISWAJIT MOHARANA-MP	M/S.TUSHAR KANTI SATAPATHY
170	19492/2023 WP(C)/40474/2023	SABITA MAHAPATRA-MP	SIDHARTH PRASAD DAS
171	19493/2023 WP(C)/40483/2023	SUDARSAN SWAIN-MP	PRADEEP KUMAR DAS
172	19494/2023 WP(C)/40489/2023	ANUPAMA ROUT-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
173	19495/2023 WP(C)/40490/2023	ARUN KUMAR NAIK-MP	KUNAL KUMAR SWAIN
174	19496/2023 WP(C)/30462/2023	SANTOSH KUMAR NATH-MP	TRILOCHAN NANDA
175	19497/2023 WP(C)/40491/2023	DHRUBA CHARAN NAIK-MP	DURGESH NARAYAN RATH
176	19498/2023 WP(C)/40494/2023	RAMESH CHANDRA PAITAL-MP	DURGESH NARAYAN RATH
177	19499/2023 WP(C)/40493/2023	SAUDAMINI MEHER-MP	BHAGABAN BEHERA
178	19500/2023 WP(C)/40496/2023	PRAKASH CHANDRA NAYAK-MP	DURGESH NARAYAN RATH
179	19501/2023 WP(C)/40505/2023	SARBAJIT MAHAL-MP	PRAFULLA KUMAR RATH
180	19502/2023 WP(C)/32705/2023	SMRUTI SUDHA PATTNAIK-MP	AVIJIT PATNAIK
181	19503/2023 WP(C)/37115/2023	RAJESWARI BEHERA-MP	BHARAT JALLI
182	19504/2023 WP(C)/40507/2023	CHHANDA CHARAN MOHAPATRA-MP	SAMIR KUMAR MSHRA
183	19505/2023 WP(C)/40500/2023	MADHUSUDAN PADHY-MP	BHABANI SANKAR TRIPATHY (1)

184	19506/2023 WP(C)/40512/2023	BISHNUPRIYA DAS-MP	PRASANNA KUMAR RATH
185	19507/2023 WP(C)/40510/2023	EAST COAST RAILWAY-MP	PRASANNA KUMAR PARHI,DEPUTY SOLICITOR GEN
186	19508/2023 WP(C)/40515/2023	BISHNUPRIYA DAS-MP	PRASANNA KUMAR RATH (1)
187	19509/2023 WP(C)/40516/2023	ASWINI DAS @ ASHIM DAS-MP	RESHMA BEHERA
188	19510/2023 WP(C)/40518/2023	M/S SANOFI INDIA LTD., MUMBAI-MP	SUPRATIK ACHARYA
189	19511/2023 WP(C)/26425/2023	RABINDRA KUMAR RATHA-MP	ABHILASH MISHRA
190	19512/2023 WP(C)/26425/2023	RABINDRA KUMAR RATHA-MP	ABHILASH MISHRA
191	19513/2023 WP(C)/40524/2023	SUDHIR KUMAR PATTANAIAK-MP	SAILABALA JENA
192	19514/2023 WP(C)/38550/2020	MANORANJAN ROUT-MP	S.K.NAYAK (2)
193	19515/2023 WP(C)/40536/2023	SANGRAM KESHARI BEHERA-MP	RAKESH KUMAR MALLICK
194	19516/2023 WP(C)/39132/2023	PARBATI MAHILA SHG, NAYAGARH-MP	ARUN KUMAR DAS
195	19517/2023 WP(C)/40537/2023	JYOTSNARANI SAHOO-MP	PRONOY MOHANTY
196	19518/2023 WP(C)/40538/2023	BRAJRAJNAGAR COAL MOVERS ASSOCIATION, JHARSUGUDA-MP	PRUDHANTA KUMAR SATAPATHY
197	19519/2023 WP(C)/37477/2023	BHAGYALATA JENA-MP	
198	19520/2023 WP(C)/35333/2023	GENERAL MANAGER, THE SAMAJA, CUTTACK-MP	BIPLAB P.B. BAHALI
199	19521/2023 WP(C)/40542/2023	NARESH MITTAL-MP	BHAGABAT PRASAD RATH
200	19522/2023 WP(C)/40543/2023	PURNA CHANDRA BEHERA-MP	KOUSIK ANANDA GURU
201	19523/2023 WP(C)/40544/2023	DEV PRAKASH DIDWANIA-MP	ANIMESH MOHANTY
202	19524/2023 WP(C)/40545/2023	NITYANANDA SENAPATI-MP	RASHMI RANJAN MISHRA
203	19525/2023 WP(C)/40548/2023	MONALISA PRIYADARSHANI BEHERA-MP	NIRMAL CHANDRA MOHANTY
204	19526/2023 WP(C)/12078/2019	PANKAJINI PATEL-MP	SUKANTA KUMAR NAYAK
205	19527/2023 WP(C)/40550/2023	NARENDRA KUMAR PRUSTY-MP	ROHIT RANJAN RAY
206	19528/2023 WP(C)/40551/2023	MANASWINI CHINARA-MP	DR.PURUSOTTAM CHULI
207	19529/2023 WP(C)/40554/2023	SUKANTA KUMAR PRADHAN-MP	MANASH RANJAN BAUG
208	19530/2023 WP(C)/11769/2015	NIRANJAN TRIPATHY-MP	SUMITRA MOHANTY
209	19531/2023 WP(C)/40554/2023	SUKANTA KUMAR PRADHAN-MP	MANASH RANJAN BAUG
210	19532/2023 WP(C)/40561/2023	BRUNDABAN JENA-MP	SATYA NARAYAN MISHRA 4
211	19533/2023 WP(C)/40568/2023	MAKAR KETAN SAHOO-MP	PITAMBAR PANDA
212	19534/2023 WP(C)/15871/2014	MGT.OF M/S.SAMBALPUR-MP	M/S.NITISH KU.MISHRA
213	19535/2023 WP(C)/15871/2014	MGT.OF M/S.SAMBALPUR-MP	M/S.NITISH KU.MISHRA
214	19536/2023 WP(C)/39753/2023	BIBHUTI BHUSAN BEHERA-MP	NIRA SUNDAR PANDA
215	19537/2023	SRIDHAR BEHERA-MP	NIRA SUNDAR PANDA

216	WP(C)/39761/2023 19538/2023	PRAMODE KUMAR MISHRA-MP	
217	WP(C)/13569/2015 19539/2023	SAMIR KUMAR PATTANAİK-MP	M/S.SANJAY RATH
218	WP(C)/17629/2019 19540/2023	KASINATH PANDA-MP	M/S.PRAHALLAD KAR
219	WP(C)/8336/2012 19541/2023	PRASANT KUMAR BISWAL-MP	PRASANNA KUMAR SAHOO
220	WP(C)/501/2023 19542/2023	PRIYABRATA SWAIN-MP	PRASANNA KUMAR SAHOO
221	WP(C)/500/2023 19543/2023	UTKALI BISWAL-MP	HIMANSHU SEKHAR MISHRA
222	WP(C)/16380/2023 19544/2023	PRIYABRATA SWAIN-MP	PRASANNA KUMAR SAHOO
223	WP(C)/500/2023 19545/2023	PRASANT KUMAR BISWAL-MP	PRASANNA KUMAR SAHOO
224	WP(C)/501/2023 19546/2023	NIRMAL KUMAR SWAIN-MP	MAHENDRA KUMAR SAHOO
225	WP(C)/40585/2023 19547/2023	JAYANTA KUMAR SINGH-MP	SATYABRATA SENAPATI
226	WP(C)/40589/2023 19548/2023	M/S ODYSSEY MOTORS PVT. LTD., BOLANGIR-MP	JAYDEEP PAL
227	WP(C)/40594/2023 19549/2023	M/S ODYSSEY MOTORS PVT. LTD., BARGARH-MP	JAYDEEP PAL
228	WP(C)/40600/2023 19550/2023	AITU BHATRA-MP	MANOJ KUMAR PATI
229	WP(C)/40603/2023 19551/2023	DWITIKRISHNA PANDA-MP	SURENDRA KUMAR GARTIA
230	WP(C)/40605/2023 19552/2023	BHAGABAN BARIK-MP	PARSURAM PANDA
	WP(C)/40607/2023		